2. The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India."

Sir, I lay the Bill on the Table.

THE FINANCE (NO. 2) BILL, 1967—Continued

THE DEPUTY CHAIRMAN: We now go back to the Finance Bill. Mr. Parthasarathy is absent. Mr. Kota Punnaiah is absent. Shri A. G. Kulkarni. The House will sit this evening till 5.30 p.m.

SHRI A G. KULKARNI: (Maharashtra): Madam, I am offering few observations on the Finance Bill that has come from the Lok Sabha. First I will go to planning and the strategy of planning and the increased necessity of change in the apparatus of planning for the development of this country. I may say, Madam, there is increased dependence foreign aid, technical assistance and know-how in the present Plan and the Third Plan, culminating ultimately in the devaluation of the currency. It is not, therefore, the merits or the demerits of a particular decision that are in question; what is important is the fact that the process of development has lost its self-reliance and has become a challenge to us. That is important. Now it is a matter of very serious concern to develop in this country our own indigenous technical service, what you call consultancy service and increased reliance on the consultancy service of any industry or any irrigation project is very necessary. Madam in this connection I suggest that the new Vice-Chairman of the Planning Commission, hon. Dr. Gadgil, a noted economist, will give a lead to the Planning Commission in the new direction, that the indigenous angle of all the technical development should be explored to get more and more freedom from foreign aid. In this connection I may also suggest that planning

needs to be decentralised. At present, Madam, from the Planning Commission we give directives for different projects in the various States which can be suggested and which can be implemented by the Zila Parishads or the decentralised authorities in the various States. Madam, I desire that there should be a basic Plan frame depending on production, distribution, price, export angle and industrial control. Unless this Plan frame is designed, no worth-while development of this country to attain our social aim can take place.

Madam, I do think that in this country we have reached a stage where there is a vast difference in the conditions of the people. On the one side we have got more rich people and on the other side we have got more poor people. May I say that there is absolute necessity to attain our social and political stability by suitable economic action in this direction? May I request the hon. Deputy Prime Minister that next year the Planning Commission and the Vice-Chairman of the Planning Commission will take note of the new directions and the new directives required to attain a proper social status for this country?

Similarly, Madam, I am happy to see that the Government is increasingly realising the necessity of providing more funds for agriculture but only providing more funds for agriculture is not going to solve the problem. I may say that agriculture requires a different strategy. We are taking agriculture not as a profession, not as a commercial activity but as a ritual. That is the age-old tradition. So, the tendency should be that we should imbibe in agriculturists a new technology. For purpose the short-term methods of hybrid production are no doubt there but this requires a long-term agricultural programme and for this purpose I may suggest that the new idea of area approach and maximum possibility of irrigation utilisation is

[Shri A. G. Kulkarni.]

vastly necessary in this country. Madam, similarly more seed farms, credit availability mechanisation and implements to be made available to agriculturists are very necessary. It is a pity that in this country we have spent only about Rs. 8 to Rs. 10 crores by way of investment in manufacturing agricultural implements while a country of the size of the State of Maharashtra or Madras has invested up to Rs. 2,000 crores in manufacturing agricultural implements. This has been done in the Western countries and even in Japan. Taking a cue from this, may I request that the Government will take note of this and invest more and more money in the manufacture of agricultural implements?

Another aspect of the economy is the textile industry. A crisis has come in the textile industry. I do look to the textile industry, Madam, not from the point of view that there is some malady. The cloth production is on the decline because the cotton is not available. On the other hand, Madam, there is no purchasing power left with the people because of the last two droughts. But all these problems are short-term prob-The long-term malady of the textile industry is the utter apathy of the industrialists to modernise their plants. In this connection I am pinpointing the attention of the Government that unless provision is made for modernisation of the plant, the mere creation of a Tex'ile Corporation to take over certain mills is not going to solve the problem. That is why I am suggesting a long-term solution of the textile industry, which is modernisation of the industry. Similarly some increased yield in the cotton tracts is vastly necessary in this respect.

Similarly, Madam you will see

that in the textile industry there is another tendency. You will find that more money has been diverted from textile industry, instead of the ploughing it back into the industry, to various other industries like cinemas and such other types of industries. Similarly, Madam, at present our industrial development in this country is at a very low ebb. will see that a recession or a slump has taken place in this country and unless we remove this recession, it is not going to stabilise our industrial development and put some moreenergy into our industrial activity. I have got a suggestion to make to the Finance Minister. At present this recession is varied, in the different sectors of industry of different nature and of different magnitude. Only pouring more money or pumping more money in the hands of our people is not going 1 p.m. to solve the problem of recession. Recession has got 3 or 3 aspects. One is the vast development of capacity due to faulty schemes of industrial licensing has created unutilised capacity to a large extent. Similarly another aspect is that the industrialists are more dependent on protected market in this country and they have never been careful to plan their industrial productivity on their strength. May I suggest to the Finance Minister to consider the export He should angle of the industry? make himself bold as at this time only he can force the industrialists either in the private sector or in the public sector to be cost-conscious. The weakest point in this respect is the cost-consciousness of the industrialists. I can understand their difficulties that the raw material cost has increased, the labour cost has increased but this is a temporary phase. Due to the drought the prices have increased but when once the monsoon fair and when once we get one or two stable years in the agricultural production I do think that this is the best opportunity to avail and I would inform the Government that

the pumping of money is not going to solve the recession.

Similarly I suggest that the recession is a culmination not of the policy of the Central Government in regard to taxation or other things as mentioned elsewhere in the papers actually it is a policy. The private sector people have criticised the Government for creating a public sector. Now they are criticising the Government that the Government is spending more money through public sector, and that is why they are not getting orders. So the private sector wants to have two things at the same time and in this respect I suggest that the recession should be taken as an opportunity to make the industrialists cost-conscious and also to make the people of this country cost-conscious so that we can make better efforts to export. Similarly I appeal to the House and the Members as well as labour leaders outside that they should not oppose automation. I can understand that automation is necessary. A balanced use of automation is very necessary in this country; otherwise we are not That is going to be cost-conscious. why I suggest that automation is necessary but a balanced view automation must be taken. I can understand the vast miscry to unemployed people but some way must be found out and some medium technology must be found out unless the industries in this country is made cost-conscious, the market cannot be achieved.

Similarly, I have another aspect here that we have got the H.M.T., a Government undertaking, in the public sector. I have seen that the H.M.T. has created another p'ant at Pinjore and is inaugurating another at Hyderabad. What is this? The H.M.T. has got stocks of lathes with them and they are installing these in creating activity which will be again unutilised because we have seen that at the Pinjore plant they have produced some milling plant and whatever milling plant they have sold to a certain extent they have brought back because it was a faulty The H.M.T. is having its design. own unsold stocks and showing that as sold, is installing another plant at some other place. Is it the business of H.M.T.? The H.M.T. cannot sell its own products in the world market in competition. Why are they not exporting them? Instead of that they are installing the plants at Pinjore in Punjab and now at Hyderabad. The machines which they have produced, which they cannot sell. under the guise that they are creating new plant they are doing this. The Government must enquire into this matter.

Bill, 1967

May I point out that the present inventories of the public sector is at 17 per cent. of the sales. Never in the commercial world the inventories of any industrial undertaking can go up to 17 per cent. of its sales. That shows that the public sector undertakings cannot sell their products and are stocking too much of raw materials or too much of their products. That is equally true of the steel projects.

Then the Government says that they are more conscious of the indigenous angle. The Finance Minister has applied certain duties on aluminium. Aluminium is increasingly placed for copper in manufacturing transformers for electricity. One Department of the Government says: 'You use aluminium' and another Department, namely the C.P.W.D., says: 'We do not want any transformers with aluminium wires'. What is it? When aluminium wire made transformers are sold in the public sector and private sector and the public are utilising them, why not the Government? Is it the way to encourage the indigenous angle, encourage the use of alternatives to copper, a very scarce commodity? In this respect I throw a challenge to the Government that they should not fight shy and they should ask Mr. Tata or Mr. Kirloskar to man certain public sector steel plants which are lying idle

[Shri A. G. Kulkarni.] and which are a liability at present to the nation. The talent of these people should be utilised. Naturally they will happily offer their services to our country to run these plants so that whatever we are losing on these plants can be made good.

Even in the case of coalmines, what you find is still bungling. You know our coalmines are in a very bad condition. You know that there are only 33 per cent. of the ecalmines which are mechanically cut, 11 per cent. are having mechanical conveyors and 2 per cent, have mechanical loading. Somebody said: 'We shall use coal for thermal power.' 'We shall use coal but let it be cheaper coal, not a coal which is to be dumped at any cost because it is produced by the Government. The Government must streamline all its efforts either in the public sector or in commerce or S.T.C. but it must compete and stand at the world bar as regards efficient and competitive management.

May I request that the Government will take note of these suggestions and may I hope that they will request the services of top industrialists to run their steel plants so that it will be a model of co-operation to all.

THE DEPUTY CHAIRMAN: The next speaker will be Shri Rajnarain. The House stands adjourned till 2-30.

The House then adjourned for lunch at eight minutes past one of the clock.

The House reassembled after lunch at half-past two of the clock. The Deputy Charman in the Chair.

THE DEPUTY CHAIRMAN: Mr. Rajnarain to speak. Your party has fifty minutes and you may take about thirty minutes.

श्री राजनारायण (उत्तर प्रदेश) : माननीया श्रभी सचिव जी ने कहा कि 35 मिनट फिर ग्राप कहती है कि 30 मिनट श्रीर सही में हमारे जोड़ से ग्राता है 45 मिनट ।

SHRI DAHYABHAI V. PATEL. (Gujarat): Madam Mr. Rajnarain now, instead of bullying, has started haggling for a few minutes.

राजनारायण : माननीया फाइनेंस बिल पर बोलने के लिये भ्रापकी श्राज्ञा हुई है तो मैं समझ नहीं पा रहा है कि किस विषय को उठाऊं पहले क्योंकि ज भी विषय दिमाग में आता है वह इतना पोला मालुम होता है कि पूरा जांघ उसमें घुसड़ जाता है कहीं जमीन पोढ़ी नजर नहीं भ्रा रही है भ्रौर कुछ समय तक हमारे दिमाग में परेशानी रही मोरारजी भाई को देखकर कि यह कहां फंस गये श्रीर हम सही कहते हैं दिल से कहते हैं कि यह कहां फंस गये कहीं तो पोढ़ी जमीन हो जहां कुछ बैठ सर्के भौर अगर खड़ा होना चहिं तो खड़ा हो सकें मगर मैं देखता हूं कि सारा शरीर उनका डुबा चला जा रहा है । एक एक चीजा को ने लिया जाय । यह किसके लिये टैक्स लगता है किसके लिये बजट बनता है। यह बजट ही वह म्राइना है जिसमें सारे राष्ट्र की तस्वीर को भ्रच्छी तरह से देखा जा सकता है। तो एक बात भी हमको मोरा जी भाई बता दें कि 20 वर्ष में कांग्रेस शासन से हमारे देश में क्या पाया ? या खोया ही खोया ।

तो मैं पहली वात कहना चाहता हूं कि सबसे बड़ी चीज जो हमारे मुल्क ने खो दी जो राष्ट्रपिता महात्मा गांधी के नेतृत्व में हमने सीखा था सत्य श्राग्रह वह सत्य श्राग्रह खो दिया श्राज झूटा श्राग्रह है असत्य श्राग्रह है श्रीर इसमें सबसे बड़ी अमुवाई जो जितना ही बड़ा मंत्री है वह कर रहा है कुछ श्रपवाद को छोड़ कर यानी बहां से प्रशासन सरिता का स्रोत निकलता है वहीं पर आज सब प्रकार की बुराई जड़ जमा कर बैठ गई है। आप भ्रष्टाचार को ले लें भ्रष्टाचार के बारे में।...

उपप्रधान मंत्री तथा वित्त मत्री (श्री मोरारजी भ्रार० देसाई): इसका जवाब सुनने के लिये माननीय सदस्य तैयार रहेंगे शान्ति से, ऐसी मैं श्राशा करता हूं।

श्रीराजनतरायणः हम खूद सुनेंगे मोरारजी भाई को, कम से कम मोरारजी भाई के मुखारिबन्द से कोई शब्द निकले तो हम बराबर लालायित रहते हैं कि उसको पकड़ कर के चूम लें क्यों कि शब्द तो बढ़िया होते ही हैं चाहे उसका काम जो कुछ भी हो स्रौर काम का भ्रसर उन्हों पर नहीं है, उनके हाथ में भी नहीं है, क्योंकि जैसे मान लिया जाय, सबेरे ही एक मसला आ गया, और ऐसा नहीं कि हम ने बिना जानकारी हासिल किये हुये कुछ बात कही। प्रवदो राज्यों में शागड़ा है, या केन्द्र और राज्यों में अगर आगड़ा हो जाय और वहां की सरकार की फाइल में नोड कुछ हो ग्रीर यहां वित्त सचिव कुछ कहें, तो यही तो मसला सब से ज्यादा है टूबी इनवेस्टीगेटेड श्रीर इसीलिये तो हम बराबर कहते हैं कि इस मसले को प्रिवलेज कमेटी में भेजें, क्योंकि यह बात तो सभी कहते हैं, चाहेवह चह्वाण साहब हों या मोरारजी भाई हों कि यहां के वित्त सचिव ने बात की । तो बात क्या की ? मध्य प्रदेश की 'फाइल पर नोट है कि श्राप बजट प्रारम्भिक तैयारी करें क्योंकि कोई ग्राक-स्मिक घटना घट जाय तो उसको हम पार्लियामेंट से पास करा लें। वह वहां नोट है, यहां मोरार गी भाई कहते हैं कि उन्होंने ऐसा नहीं कहा है। इन की बात को कैसे कहुं कि ग्रसत्य कह रहे हैं या इन के सचिव ने जो सूचना दी वह ग्रसत्य है, मैं यह नहीं कहता । मेरा कहना है कि जब विवाद हो गया तो इस विवाद की जांच होनी चाहिये.

इसलिए मैं बहुत ही जोर के साथ कहना चाहता हूं और ग्रदब के साथ कहना चाहता हूं कि मोरारजी भाई स्वतः श्रपनी ग्रोर से इस मसले को विश्वेपाधिकार ममिति में भेजें या कोई कमेटी यहां पर बिठायें जिस से जांच हो, सत्य की पकड़ हो।

माननीया, मैं एक-एक मसले को लेता हूं। अन्न का मसला है। अन्न संकट है या नहीं । भारतवर्ष कृषिप्रधान देश कहा जाता रहा है। जब हम लोग छोटे-छोटे बच्चे थे तो गाते थे कि "जो माल लट कर ले गया हमारा लन्दन, उसको फिर से वापस दिलाना पड़ेगा।" हम कहते थे कि यह दूध घी की नदी है, दूध का समुद्र है, सोने की चिडिया है, फिर श्रंग्रेज सब कमाई लुट कर चले गये. मगर अंग्रेजी राज को समाप्त हये 20 साल हो गये, कारण क्या कि म्राज हमारे यहां सारे का सारा फिर उल्टा है। लगातार ग्रन्न के उत्पादन में गिरावड हो रही है, सरकार की योजना चाहे कुछ बने, लिखा कुछ रहे, मगर जब उसका टोटल रिजल्ट हमारे सामने आता है तो हम देखतें हैं कि गिरावट है।

(भ्रौद्योगिक विकास विकास में भ्रौद्योगिक थोड़ी बहत कहीं बढ़ोतरी हुई हो तो हुई हो मगर उस में श्रौसत गिरावट है । श्रौसत गिरावट क्या है, माननीया, ग्राप देखेंगी, विशेष ग्रांकडों में जाने की म्रावश्यकता नहीं है, जो म्रगर श्रांकडों में जायेंगे तो उस में समय ज्यादा लग जाता है, मगर थोड़ में मैं इतना बता दुं कि राष्ट्रीय श्राय में 1965-66 में पहले वर्ष से 3.7 प्रतिशत की कमी हुई है, कृषि उत्पादन में 17 प्रतिशत की कमी हुई है । जो सब से ताजा ऋार्थिक सर्वेक्षण 1966-67 का है उस के 1965-66 में कृषि सम्बन्धी उत्पादन में जो 17 प्रतिशत की कमी हुई वह हाल के वर्षों की सब से बड़ी श्रभूतपूर्व घटना है। 1965-66 में कृषि सम्बन्धी उत्पादन का

[श्री राजनारायण]

ंसूचक ग्रंक 1959-60 के सूचक ग्रंक के बराबर हो गया, 1959-60 में जितना पैदा हुग्रा 1965-66 म। शृष्टि उत्पादन में ऐसी ही कमी का उदाहरण हूं उने के लिये ग्रगर हम देखेंगे तो हमें सन् 1920 से 1929 के वर्षों में लौट जाना पड़ेगा, तब हहीं जाकर स्थित साफ हो सकेगी।

श्रीद्योगिक प्रगति की रफ्तार भी इसी प्राधिक सर्वेक्षण के अनुसार बहुत ही धीमी रही है। तीसरी योजना के पहले चार वर्षों में 7.8 प्रतिशत की औसत वृद्धि के मुकाबले 1965—66 और उस के बाद के वर्ष में श्रीद्योगिक उत्पादन में बहुत थोड़ी वृद्धि हुई, कमशः 3.9 प्रतिशत, 3.5 प्रतिशत श्रीर पहले हुई थी 7.8 प्रतिशत।

श्रव, जहां उत्पादन में कमी श्राई वहीं मुद्रा की पूर्ति में पिछले दो वर्षों मे 20 प्रति-शत की वृद्धि हुई । 20 प्रतिशत की वृद्धि हो गई पिछने दो वर्षों में ग्रौर इसलिए कीमतों में ग्रनिवार्यतः वृद्धि हुई। 1965-66 में थोक मूल्यों में 15.2 प्रतिशत की भौर 1966-67 में 16.5 प्रतिशत की वृद्धि हुई श्रौर यह मूल्य-वृद्धि मुद्रा पूर्ति में **वृद्धि** के कारण हुई है । भारत सरकार का विदेशी ऋग सुरसा राक्षसी की तरह बढ़ता जा रहा है। भारत सरकार का विदेशी ऋण 1950-51 के 32 करोड़ रु० हो गया, यानी 80 गुना से ऋधिक विदेशी ऋण बढ़ा, साथ ही देशी ऋण भी । इतमे ही पैमाने पर माननीया, अकाल भी बड़ा है, इतने ही पैमाने पर गरीबी भी बढ़ी है, भुखमरी भी बढ़ी है, चोरबाजाी भी बढ़ी है, भ्रष्टाचार भी बढ़ी है, डाका भी बढ़ा है, कत्ल भी बढ़े हैं, वेध्याएं भी बढ़ी हैं, भिखमंगे भी बढ़े हैं स्रौर ाष्टाचार भी बढ़े हैं।

माननीया, भ्रब मैं भ्रापके द्वारा जानना चाहता हूं कि हमें माननीय मंत्री जी बताएं कि हमारे ऊपर यह टैक्स क्यों बढ़ा है। यह बजट चूं-चूं का मुख्बा, 'कहीं का तिनका कही का रोड़ा भानु उती ने कुनवा जोड़ा', ऐसा क्यों है? क्यों मोरारजी अपनी वृद्धावस्था इस तरह गंवा रहे हैं? सरकारी पद छोड़ें और कुछ लिखें पढ़ें, कुछ भावी पीढियों को अच्छा उपदेश द, मौन वाणी से कुछ हम लोगों के सामने ऐसी चीजें रखें जिससे अनुप्राणित होकर हम विकास के मार्ग पर चलें। मगर उनकी सारी शक्ति आज अपव्यय के रूप में खर्च हो रही है। मैं समझता हूं, इस में उन्हें खुद रोक लगानी चाहिये। वैसे करेंगे वह वही जो उनको भायेगा।

माननीया. भैं म्रापके द्वारा जरा योजना श्रायोग के बारे में भी बोलना चाहुंगा । मोरारजी भाई एक कमीशन के चेयरमैन थे तो मोरारजी भाई ने ग्रपनी एक रिपोर्ट पेश की। मैं जानता हं कि उनकी सम्मति यह रही है कि प्रधान मंत्री योजना आयोग का प्रधान न रहे। परन्तु क्या मोरारजी भाई ने जो एक साध सम्मित प्रगट की, क्या उसको कहीं चरितार्थ किया जा रहा है। देखने में ग्रायेगा नहीं। सदन के सम्मानित सदस्य जरा स्वातंत्रय संग्राम के इतिहास में चलेंगे तो 1934 में एक प्लान्ड इकानामी फार इंडिया, दस वर्ष की योजना का एक सुझाव दिया था श्री विश्वे वरैय्या ने । मैं चाहुंगा कि उस प्लान्ड इकानामी फार इंडिया को मंगा कर जरा सरकार के लोग ग्रध्ययन करें। इसके बाद 1938 में जब सुभाष बाबू कार्यस के सदर थे, उन्होंने जवाहर लाल नेहरू का ग्रध्यक्षता में एक नेशनल प्लानिंग कमेटो बनायो । माननीया, 1944 में 8 उद्योगपतियां ग्रौर शास्त्रियों न मिल कर एक बम्बई प्लान के नाम से देश की योजना प्रस्तृत की । 1944 में ही इंडियन फेडरेशन म्राफ लेबर की म्रोर से श्री एम० एन० राय साहब ने एक पीपुल्स प्लान बनाया । 1944 में ही श्री श्रीमन्नारायण ने भी एक गांधियन प्लान बनाया और 6 सितम्बद 1946 में जब कि यहां पर सक्रमण काल में सरकार बनी तो उसने एक योजना सलाहकार बोर्ड

बनाया । वह योजना सलाहकार बोर्ड उस समय क्या करता था ग्रीर इस समय प्लानिंग कमीशन क्या कर रहा है, जरा उसकी गति-विधियों का अन्दर से निरीक्षण किया जाय तो समझ में भ्रायेगा । स्रभी वह पूरी तस्वीर रखने मैं बड़ा समय लग जायेगा । उस समय जो योजना सलाहकार बोर्ड था उसकी एक मर्तश गांधी जी के सामने मीटिंग हुई थी, राष्ट्रियता बाप जी तब जीवित थे। तो उस सलाहकार बोर्ड की बैठक एक बार उनकी उपस्थिति में हुई, उसके बाद गांधी जी की किम तरह से उपेक्षा की गई उसको जो पुराने जानकार हैं स्वतंत्रता संग्राम के साथी, वे जानते हैं जब कि • शंकर तक ने कह दिया मैं गांधी जी के पास नहीं जाऊंगा भ्रौर गांधी जी ने कहा शंकर - ग्रब मेरे पास क्यों ग्रायेगा। तो 15 मार्च 1950 में यह योजना स्रायोग गठित हम्रा जो कि स्रब · भ्रपने शरीर को बढाते हुए चला जा रहा है ।

जब 1950 में यह योजना स्रायोग गठित , हुआ तो प्रधान मंत्री श्री जवाहरलाल नेहरू प्रधान मंत्री के रूप में उसके भी प्रधान बन गये। भ्रौर उसके सदस्य कौन-कौन हो गए - योजना मंत्री, वित्त मंत्री, प्रतिरक्षा मंत्री तथा ग्रन्य सदस्य । तो जिस योजना ग्रायोग का ग्रध्यक्ष प्रधान मंत्री हो जाय, सदस्य वित्त मंत्री हो जाय, प्रतिरक्षा मंत्री हो जाय--वया कोई समझ सकता है कि सरकार से श्रतिरिक्त, मलग हट कर, वह योजना आयोग कोई सम्चित योजना बना पायेगा। वह नो सरकार के प्रभाव से कुप्रभावित रहेगा स्रौर जिस तरह से सरकार ं चाहेगी उस तरह से योजना ग्रायोग की रिपोर्ट श्रा जायेगी। इस लिये मैं निचित्त का हं कि अगर योजना आयोग का प्रधान प्रान मंत्री को ही रहना है तो फिर उनकी कैंबिनेट किसके लिये है ? काहे कैबिनट के लिये एक विशेष कैबिनेट, सुपर कैबिनट बना दिया जाय ? इसकी कोई म्रावश्यकता नहीं है। योजना त्रायोग जिस ढंग से गठित हुन्ना है मैं उसका जबर्दस्त विरोधी हूं ग्रौर मैं चाहता हूं उस पर तिनक खर्च नहीं किया जाय, उसकी बिलकुल हटा दिया जप्य क्योंकि उससे हमारे देश के धन का अपन्यय हो रहा है।

भ्रागे देखा जाय, 1950-51 में योजना ग्रायोग राष्ट्रपति भवन में ग्रौर एम**०** ब्लाक हटमेंन्ट्स में था। 1953 मैं यह दरभंगा भवन मैं फैला, 1955 मैं जामनगर हाउस हटमेन्ट श्रौर मानसिंह रोड हटमेन्ट में भी बढ़ा श्रौर 1956 में पृथ्वीराज रोड़ तक बढ़ा, 1958 में उद्योग भवन, कृति भवन ग्रौर पी० ब्लाक में भ्राया, उसके बाद 1960 में योजना भवन खुद वन गया । धीरे-धीरे वह इतना बढ गया सुरसा राक्षसी की तरह लेकिन सूरसा राक्षसी की तो बड़ी तेज रक्तार थी। लेकिन उसका विकास ६क गया। हां, योजना श्रायाम में श्रफनरों ग्रौर कर्मवारियों की संख्या में पहले से पांच गना वृद्धि 1963-64 में हो गई था; स्राफितर 72 से बढ़ कर 297 हा गये, कर्मचारी बढकर 170 से 728 हो गये। दोनों का मिलाकर 242 से बढ़कर 1025 कर्मचारो और ग्राफि-सरान हो गये। यह तो हो गया आफि-सरान को वृद्धि । अपव्यय हुआ 1950-51 में 8 लाख 56 हजार, 530 रु० खर्च, 1964-65 में वह बढ़ कर खर्च हो गया 67 लाख 26 हजार रु०। भता 2 लाख 1 हजार 685 था। 1950-51 में ग्रीर 1964-65 में वह बढ़ कर 13 लाब 27 हजार 700 रु०, यानी छ: गुना से भी ज्यादा भत्ता और मान्देय बढ़ा। प्रोग्रान कमटी प्रोग्राम इत्रोल्पृशन श्रार्गेनाइजेश: रिस**र्च** प्रोग्नाम कमेटी खर्च का दिया जाय तो एक रु० हो जायेगा। यह 1 करोड़ रु० जिस ग्रा गोग पर खर्न हा ग्रौर वह दे कुछ नहीं पाये तो उस योजना स्रायोग से हम क्या करेंगे । मैं चाहंगा मोरारजो में वह साह ग्राए, हिम्मत ग्राए. चित्त को दुर्बलता दूरहा, और राज्वाई से कहें कि योजना भ्रायोग की कोई स्रावश्यकता नहीं है, इस योजना ग्रायोग को जल्द स जल्द फेंक दिया जाना चाहिए, खरम कर दिया जाना चाहिए।

[श्री राजनारायण]

हमारे माननीय मित्र धारिया साहब को बड़ा मुबारकबाद दिया गया महाराजास्रों के प्रिवी पर्स के बारे में। जिस पार्टी में श्रब भी ऐसे लोग विद्यमान हों जो प्रिवी पर्स को खत्म करने के सवाल पर नैतिकता का सवाल उठाए, मैं कहना चाहता हूं उस पार्टी से देश का कल्याण कभी हो नहीं सकता । जनतंत्र श्रीर समाजवाद का नाम लेने वाली पार्टी श्रीर सरकार कहे कि राजाओं को प्रिवी पर्स जो दिया जाता है अगर उसको खत्म कर दिया जायेगा तो हम अनैतिक हो जायेंगे तो मैं डंके की चोट पर कहना चाहता हूं कि श्राज जो सरकार राजाओं को प्रिवी पर्स दे रही है निजी थैली के रूप में, वह सरकार इस जनता को दुश्मन है, वह सरकार एक प्रकार से जन माकांक्षामों की घातिनी है, हरगिज हरगिज राजास्रों को प्रिवी पर्स मिलना नहीं चाहिए । क्या हम नागरिक नहीं हैं, . क्या हम अपनी मां के पेट से पैदा नहीं ह ए? हमने स्वतंत्रता संग्राम में ग्रपनी जवानियां बुबदि करके श्राहुतियां दी हैं। तो क्या इस-'लिये हमारी माताम्रों की कोख सूनी हुई है, सुहागिनों का सुहाग छिना है, ललनाम्रों का सिदूर मिटा है कि ये राजा आयेंगे तो उनको हम प्रिवी पर्स देंगे पांच करोड़, चार करोड़, तीन करोड़ । शर्म ग्रानी चाहिए, लानत श्रानी चाहिए उस सरकार ग्रौर पार्टी को जो .राजास्रों के प्रिवी पर्स के मामले में कहती 'है यह प्रनैतिक है। राजाओं को प्रिवी पर्स के रूप में रुपया देना, इससे बढ़कर कोई श्रनैतिक काम नहीं हो सकता है ग्रीप ना ही हो रहा है। इसलिये मैं उन मित्रों से कहना चाहता हुंजो धारिया साहब जैसे हैं कि क्यों उन पार्टी से चिपके बैठे हैं, 50 करोड़ की स्राबादी में 35 करोड़ लोग कांग्रेस के विरुद्ध हो गये है ग्रीर फिर भी वे वहां बैठे मुसकराते हैं। मालुम देता है कि वहा कुछ सुन्दर शकले दिखायी देती हैं।

इस सदन में समय-समय पर फर्टिलाइजर का मामला उठता रहा है। माननीया,

जरा थोड़ा सा समय लेकर मैं कहना चाहंगा इस फरिलाइजर के मामले में कि भारत का जो अवरक निगम, फटिलाइजर कारपो-रेशन है, उसके बारे में श्री मारारजी भाई बताएं कि क्या बी० सी० मुकर्जी पहले बीस साल से इस फरिलाइजर के काम में नहीं लगे हए हैं ? पहले ये मैनेजिंग डाइ-रेक्टर के रूप में रहे हैं मगर इसके बाद वे उसके चेयरमैन हो गये भीर जब वे यहां से हटे हैं तो उनकी जगह पर उत्तर प्रदेश से श्रा सतीशचन्द्र जी ग्राए हैं। तो बी॰ मुकर्जी साहब की जो सबसे 'रही कम्पनी है, उत कंपनी के वे सलाहकार के रूप में यहां पर हैं। कैमिको का दिल्ली में दफ्तर खुला हुआ है और बी० सी० मुकर्जी इस काम में लगे हुए है। जब वे चेयरमैनिशिप से हटे तो कैमिकों ने उनको भ्रपनी कंपनी मे शामिल कर लिया भ्रौर वे स्पेशल सलाहकार के रूप में दिल्ली में दफ्तर खोल कर पड़े हुए हैं । वे तमाम विभागों को जानते हैं, टैकनीक जानते हैं कि श्रपनी कंपनी को किस तरीके से ठेका दिलाया जा सकता है। पहले जब टेन्डर खुलता है तो वे उस टेन्डर को कम करवा देंगे स्रीर बाद में धीरे-धीरे उतमें रुपया बढता जायेगा । जितने सालों में काम करने की प्रतिज्ञा होगी, शर्तनामा लिखा होगा, उसकी गति एक से बढाकर डेढ, डेढ से बढ़ाकर दो श्रीर दो से बढ़ाकर तीन करवा देंगे। मैं जानना चाहुंगा कि कैमिको कंपनी के जरिये जितने फर्टिलाइजर कारखाने खोलने के काम चल एहे हैं, उसमें उसने अपना काम पूरा किया ? नहीं किया, तो क्यों नहीं किया ? यह नामरूप का एक कारखाना कैंमिको को मिला बनाने के लिए भ्रीए उसके लिए टेन्डर मांगा गया ग्रौर उसके हक में स्वीकार किया गया श्रीर मूल टेन्डर को कम करके दिया गया। मैं मोरारजी भाई से कहना चाहता हूं कि इस कंपनी को कितने टेन्डर दिये गये हैं, इस बात की जानकारी सदन को कराई जाय। इस कंपनी ने कितने मामलों में इस तरह का वादा किया कि काम

समय पर पूरा कर दिया जायेगा, मगर पूरा नहीं किया ? इसी तरह से ट्राम्बे में फर्टि- लाइजर का कारखाना खोला गया है वह भी कैमिको को दिया गया । इसमें भी मूल टेन्डर तो कम दिखलाया गया मगर बाद में ज्यादा रुपया लगा और समय भी ज्यादा लगा । बम्बई मे यह कारखाना ग्राज भी पूरी क्षमता के साथ काम नहीं कर पा रहा है।

दूर्गापुर ग्रौर कोचीन मे जो उर्वरक कारखाना है उसका डिजाइन बनाने का कार्य एक इटला और ब्रिटिश फर्न जो साझादार के रूप म है, दिया गया है। अन्य देशां मे इन कपनियों को कभी डिजाइन का काम नही दिया गया है भ्रार न दिया जाता है। तो मै श्री मोरारजी भाई से पूछना चाहता ह कि दुर्गापुर र्यार कोचान के ≎र्वरक कारखाने को इटली यौर ब्रिटिश फर्नों को साझादार बनाने की योजना विस ने स्वीकार की और मयों की गई? क्या यह जालबट्टा नहीं है ? बया जो प्रशासन में स्वच्छता लाने का हिमा-यती हो वह वित्त मता के पद पर रहते हए प्रशासन में स्वच्छता कायम रख सकता है जबकि वह यह न देख पाये कि जो फर्टि-लाइजर कारपोरेशन का सदर रहा वह सदर पद से हटकर किसी कपना का एजेन्ट न होने पाये, किसा कपना का प्रितिनिधि म होने पाये ? जब तक वह कपना का प्रतिनिधि रहेगा तब तक वह हर विभाग से नाजायज फायदा काता को कराते रहेगा।

माननीया, इसी तरह से मुझे जानकार।
है कि जो हमारे कमट्रोलर एण्ड ग्राडिटर जनरल साहब है, वे ग्राजकल न मालूम कितनी कपनियों के डायरेक्टर है, न मालूम कितनी कपनियों के मैंनेजिंग डायरेक्टर है। ग्राज सुमारे देश • एक ग्राव हालत हो गई है। जो ग्राडिट • जनरल होता है ग्रांर जब वह ग्रपने पद से हटता है तो कपनियों का डायरेक्टर बन जाता है। तो हमारे देश म इस तरह की कोई मर्यादा या सीमा रह गई है?

मैं श्री मोरारजी भाई की बड़ी इंज्जत करता हू क्यौंिक वे बार-बार कहते हैं कि हमारे देण में जनतंत्र हैं, लोकतंत्र हैं श्रीर लोकतंत्र में भागण करने की स्वतंत्रता सन्निहित हैं। ग्रंगर लोकतंत्र में सत्ता का केन्द्रीयकरण माना जाता है तो इस लोकतंत्र में उत्ता का केन्द्रीयकरण कदापि नहीं है। जा सन्ता लोकतंत्र में केन्द्रीयकरण की ग्री ग्रंभिनुख होती है, निश्चित रूप में का किसा भो हालत में नहीं माना जायेगा। यह जननंत्र है या लोकतंत्र है।

माननीया, एक डा० जे० सी० राय है, ये बायकेमिस्ट है और क्लक्ता सं एक मासिक पत्निका निकालते है। वे बहुत ही बढिया पत्निका निकालते है। अब सरकार इस पत्रिका को दिल्लो की राजधानी से निकालने लगी है और उसे मासिक से बैमासिक कर दिया है। क्यों? जरा इसकी जाच होती चाहिये। क्या यह केन्द्रोयकरण नहीं है ? कलकत्ता से दिल्ली लाकर उसकी चलाया जा रहा है क्योंकि हम बम्बई, श्रीर कलकत्ता म कोई फर्फ नहीं समझते हैं श्रोर न मै कोई फर्क करना चाहता हु। मगर मैं विकेन्द्रीय तरण का पक्षपातो हु। मै चाहता हूं कि सभा चीजे दिल्ला से दूर दूर फैल जायें। यह जो काम किया गया है. वह गलत किया गया है।

इसी तरह से देखा जाय कि हमारे शिक्षा विभाग में श्रीमन् भगवन झा श्राजाद श्रीर उन विभाग के ज्वाइन्ट सेकेटरी साहब गेम्स के सत्र म रूस गये हुए है। तो मैं यह: जानना चाहता हूं कि उन्हें कीन से गेम्स की जानकारी हासिल हैं। ये जो तमाम ऐकें-डमीज है, उनके माने क्या है? जितनी भी ऐकेडमीज हैं उनमें मत्री भी रहेगे, सचिव भा रहेगे श्रीर उसमें प्रशान मत्रा भी रहेगे? में श्री मारारजा भाई से यह जानना चाहूगा कि जिस तरह से हजारा रपट बिरला के फरमों को लाइनेस देने के बारे में तैयार हुई था उसी तरह स मैं चाहना हूं:

[श्री राजनारायए]

Finance (No. 2)

संसद सदस्य की एक करेटी बनाई जाय जो इस बात का पता लगान कि प्रनान मंत्री जा किन-किन संस्थात्रों की ग्राज ग्रध्यक्षा कर रहो हैं। इस तरह का एक कमेटो बने जो इस बारे में जांच करे ग्रौर पता बलाये जैसा कि आज देखा जाता है कि श्रामनी इन्दिरा नेहरू गांधा जो सगीत नाटक एकादमी, श्रामी सरक्षाः प्लानिंग कमीशन, कौंसिल श्राफ साइन्टिफि रिसर्च, नेशनल डिकेंग कीसिल, नेशनल इन्टिग्रेशन कमेटो, चेपरमेत स्राफ दी फारेन अफेरर्स कमेटी, इस तरह से अनेक कमेटियां तथा बाढ़ और भुबमरी कमेटियों का अध्यक्षा हैं। तो एक प्रजान मंत्री, चाहे वह संगीत हो, कला हो, साहित्य हो, भुवमरो हो, सुरक्षा हो, स्राण विक शक्ति हो, जितनो भा कमेटिया हों, सब को श्रध्यक्षा बन जायेगा ? क्या उनमे इतनी रावण की जैता प्रतिमा आ गई है, उनके इाने मंह हो गये हैं जैसा कि हमारे प्राचीन काल में, भाननाया, ग्राप जानता होंगो कि तानसेन जब संगत करता था तो दीपक अपने आप जल जाया करते थे। तो मालुम होता है कि प्रधान मंत्रा जो के पास विशेष प्रतिभा सन्निहित हो गई है ग्रीर उनके नाममात्र से संगात कला चमक ७७ गा है, ७ नके रहने से नर्जिया नाचने लगतो हैं, उनके नाम भाव से जो गायक वहां पर रहता है, वह गाने लगता है फ्रीर उनके नाम मात्र से सारे देश की सु त. हो जातो है। श्रो मोरारजी भाई से ग्रदब के साथ कहना चाहता हूं कि एक पैमा भी जो यह भरकार, कांग्रेस सरकार लेती है, निश्चित रूप से यह सरकार पाप करती है। क्या ग्राज हमारा देश स्रक्षित है, क्या ग्राज खतरे से हमा देश सुरक्षित है ? यहां पर श्री स्वर्ण सिंह जी नहीं हैं। माननीया, इसी सदन में श्री स्वर्ण सिंह जी ने ग्राश्वासन दिया था कि श्री राजनारायण जी ने जो चिट्ठी पढ़ी है उसकी सत्यता श्रौर ध्यसत्यता के बारे में बाद को बतलाऊंगा मगर ब्राजनक उन्होंने इस सदन के सामने इस संबंध में कुछ नहीं कहा है। विजय सच्चर जो मारा गया है, उसके भाई श्री राजेन्द्र सच्चर ने हमारे पास एक चिट्ठी भेजी है जो हमारे पास है। हमारी सरकार की श्रोर से जो यह कहा गया था कि इसराइनी बमों की वजह से हमारे मैनिकों की मृत्य हुई,यह गलत है। उसने लिखा है कि हमारा भाई जो तीन अकसरों को जीप में जा रहा था, पु० ए० ग्रार० की माइन्स से उसकी जीप टकरा गई ग्रीर उसी में वह भस्म हो गया। इस तरह का ऋाफिशियल कम्युनिकेशन उसके पास भ्राया है। इस पर भी हमारी सरकार इतनी ग्रसत्य बात कहनी है। जिस सरकार की बनियाद अपस्य के **भ्राधार पर हो वह सरकार हम से पैसा** मांगे, टैक्स बढ़ाये श्रीर जनता का खन चूसे ऐसी सरकार को एक भी पैसा मंजूर नहीं किया जाना चाहिये। में श्री मोरारजी भाई से कहना चाहना हूं कि भ्रापको गांधी-वादी कहा जाता है तो फिर ग्राप की सत्य पर निष्ठा कहां गई है ? मैं गांधी जी का एक वाक्य का उदाहरण देना चाहता हं जिसमें उन्होंने कहा था कि यदि इतनी झुठ के बिना भी सरकार का काम नहीं चलता है तो सत्याग्रहियों को उन्होंने सलाह दी थी कि वे राज-काज से ऋपने को ऋलग रखें। तो मैं श्री मोरारजी भाई से कहना चाहता हुं कि ग्रगर ग्राप में कोई दैवी शक्ति हो तो मुझ को सरकार में कभी जाने ही न दे। क्या वे इतनी ग्रसत्य ग्रौर झठ के ग्राधार पर भी सरकार चलाने में ग्रममर्थ हैं। मैं नहीं चाहता हूं कि झूठ की बिना पर कोई सरकार चलाई जाय ग्रौर उसमें मैं शाभिल हं। मैं यह नहीं चाहता हूं कि जो सरकार ग्रसत्य पर चले उसमें मैं शामिल हूं । इसलिए सत्य श्रीर गांधी जी का नाम लेने वाले श्री मोरारजी भाई से मैं भ्रनुनय-विनय श्रीर सादर साग्रह निवेदन करना चाहता हूं कि वह इस सरकार को छोड़ दें। मुझ से ज्यादा श्री मोरारजी भाई को जानकारी है कि घाज

प्रसत्य की सीमा की परिधि कितनी प्रधिक बढ़ती ही चती जा रही है।

माननीया, यह मामला बड़ा लम्बा-चौड़ा है, लेकिन मैं थोड़े में ही ग्रापकी दजाजत से माननीय सदस्यों को बतला देना चाहता हं। यह जी जयन्ती शिपिंग कंपनी श्रीर धर्म-तेजा का मामला है और इस संबंध में जो हमारे पास चिट्ठी है, उसको मैं सारा नहीं पढ़ना चाहता हूं, यद्यपि सारी चिट्ठी मेरे पास है, उन्होंने 17 ग्रप्रैल, 1966 को श्री मोरारजी भाई को एक चिट्ठी लिखी। श्री मोरारजी भाई इम समय यहा पर विद्यमान हैं। उन्होंने श्री मोरारजी भाई को लिखा था कि मैंने पिछती ग्रगस्त को मंत्री के सचिव डा० नगेन्द्र सिंह को लिखा था कि यदि भारत सरकार को जवेगा तो दिसम्बर के श्रासपास भारत चाहता हूं किन्तु उसका कोई उत्तर नही मिला।

न्क माननीय सदस्य : क्या यह पत्र हिन्दी में लिखा है ?

श्री राजनारायण : यह तो अंग्रेजी में लिखा है मगर मैंने इन हो हिन्दी में छोटा बना ःलिया है।

फिर ग्रागे वह लिखता है:

"मुझे ताज्जुब है कि मुझे जानने भ्रौर छः वर्ष तक मेरा अनेक प्रकार से उपयोग करने के बाद भी भारत सरकार मुझे फरार घोषित करती है। इससे मैं इस नतोजे पर पहुंचता हू कि कुछ सर-कार अफ अरों के फायदे के लिये मेरी कम्पनी ग्रपने हाथ में लेकर भारत सर-कार ने न केवल कई करोड़ रुपये बनाये बल्कि ग्रब मेरे साथ ज्यादती करके श्रीर इप काम में विरोध पक्ष की प्रीजार बना कर नकलो सन्म्यवादी होने का राजनैतिक लाभ मी उठाना चाहती है ।"

सन् 1966 में मई, जून के दरम्यान भारत सरकार को मैंने कई प्रस्ताव किये, यह उस पत्र में लिखा है।

फिर लिखता है:

"मुझे लगता है कि जिस प्रकार मेरे मामले में कार्रवाई हो रही है उससे राज-नैतिक सांठ-गांठ श्रौर भारत ा हीन नेतृत्व लोगों के सामने आ रहा है। यह देश के लिये भ्रच्छा नहीं है भ्रोर जरूरी तौर पर साम्यवाद को वढावा देगा। बह ऐसे समय पर ग्रौर भी बुरा है जबिक मनुष्य की ग्रावश्यकतत्त्रों के लिये, खासकर बड़ी जनसख्या स्रौर कम साधनों वाले देशों के लिए ग्रन्तर्राष्ट्रीय साम्यवाद श्रपर्याप्त सिद्ध हो रहा है।"

29 मई, 1967 को डा० राम मनोहर लोहिया को यह लिखा है :

> "ग्रापको यह मालूम होना चाहिए कि विदेश महालय के सचिव श्री टी॰ एन० कौल मेरी पत्नी को सितम्बर, 1966 में लदन में मिले श्रौर हम लोगों को देश के चुनाव खत्म हो जाने तक विदेश में रहने के लिए कहा।"

उत्तर प्रदेश के श्रीवास्तव, लाल, कौल भौर कुछ कश्मीरी राज कर्मचारियों के गुढ के जरिये इदिरा गांधी की सरकार भारतीय जनता को भूखा मारने श्रौर गुलामों का देश तैयार करने में सफल हो रही है।

पहली जून, 1967 को डा॰ लोहिया कौ उसने लिखा :

> "मैं इस बात की पुष्टि करती हं कि_ं सितम्बर, 1966 के श्रारम्भ मे श्री टी॰ एन ़ कौल से मेरी मुलाकात हुई जिसमें ू उन्होंने चुनाव तक विदेश में रहने की सलाह दी। त्रिलोक कौल 1961-62 से हमारे मित्र ग्रौर परिचित रहे हैं।

मुझे यह समझ में नही ग्राता कि वे हम लोगों की इस मुलाकात को मना क्यों कर रहे हैं, खासकर जब कि उसका चश्मदीद गवाह भी है। मैंने उनको

[श्री राजनारायएा]

सलाह को श्री नगेन्द्र सिंह को श्रपने पति के द्वारा लिखे गये पत्र के संदर्भ में देखा।

सितम्बर, 1966 में भारत सरकार ने न्यूयार्क में मेरे पित और , हमारे एटार्नी व मित्र श्री एडवर्ड जे॰ . एनिस पर दावा दायर किया ।

1963,64,65 के दरम्यान श्रीमती गांधी की ग्रोर से श्री के० के० शाह, नेशनल हेराल्ड के श्री दीक्षित ग्रीर मनुभाई शाह के द्वारा ग्रनेक प्रयत्न किये गये कि मेरे पति नेशनल हेराल्ड के लिए दस लाख रुपये दें।"

इसके स्रलावा पाटिल, सजीव रेड्डी श्रौर सचीन चौधरी, अनुल्य घोष की श्रोर से जयंती शिपिंग कम्पनी को श्रपने हाथ में लेने की कोशिश कर रहे थे इस उम्मीद से कि कम्पनी की किताबों से इदिरा गांधी के बीच लेनदेन के सबृत मिल सकेंगे।

SHRI M. M. DHARIA (Maharashtra): Madam, on a point of order, My point of order is this. On several occasions this issue has been raised, some letters are referred to, and so far that information is not proved correct, which could be believed, which could be verified, which could be proved to be true. If we allow these allegations to go that way under the form of reading some letter and what not, will it be proper in this House to do so? I want your ruling on this point because it should be necessarily genuine. It should be bona fide, it should be genuine and at the same time it should be true. So far that evidence is not there. How could that letter be read in the House?

THE DEPUTY CHAIRMAN: Are you reading letters? I do not think he is reading letters.

DIWAN CHAMAN LALL (Punjab): He is reading letters.

श्री राजनारायण : लेटर्स के बहुत से ग्रंश मैंने छोड़ दिये हैं। THE DEPUTY CHAIRMAN: Your-time is over.

श्री राजनारायण: हम को दो चार मिनट श्रीर दे दीजिए, फिनिशिंग टच दे रहा हूं।

THE DEPUTY CHAIRMAN: What: are you reading?

श्री राजनारायण : हमने ग्राप को बताया कि हम खत नहीं पढ़ रहे हैं। हम खत के कुछ खास पोर्शन पढ़ रहे हैं जिस पर बराबर पहां सदर ने व्यवस्था दी है...

जपसभापति : यह खत कहां से मिला : भापको ? १११ १ १११ १ १ १ १ १ १ १ १

श्री राजनारायणः इस खत की हमारे पास पूरी कापी है। इसकी श्राथेंटिसिटी को मैं कबूल करता हूं श्रीर ।सद्ध करने के लिए तैयार हूं कि धर्म तेजा ने श्रीर धर्म-तेजा की श्रीमती ने डा० लोहिया को चिट्ठी लिखी श्रीर मोरारजी भाई को भी उसने एक चिट्टी लिखी श्रीर मोरारजी भाई ने उस चिट्ठी का उसको जवाब लिखा। उस की सारी की सारी कापी हमारे पास विद्य-मान है। श्राप कहें तो सदन की टेबिल पर रख दूं।

ज्यसभापति ः ये सब खत श्रापके पास ही : श्राते हैं।

श्री राजनारायण: ग्रच्छा, मैं खत्म कर रहा हूं। मुझे एक ही बात कहनी है ग्रौर इस बात की मैं मोरारजी भाई से ग्रापके सामने चाहूगा कि मोरारजी भाई इसकी सत्यता को प्रमाणित करें। उसने लिखा है:

तिलोक कौल ने तो मुझे यह बताया कि सभी जयंती दफ्तरों को प्रधान मंत्री से सबधित कागजात नष्ट कर देने के लिए आदेश दे दिये गये हैं।

THE DEPUTY CHAIRMAN: That. will do. Your time is up.

श्री राजनारायण : लीजिये, मैं इसे फेंक देता हं। ग्रंत में ग्रापके द्वारा मैं मोरारजी भाई से कहना चाहता हूं कि मोरारजी भाई ग्राफिसर इस देश को किस रंग में रंगना चाहते हैं और इस देश में करना क्या चाहते हैं। क्या इस देश के राजनैतिक रंगमंच पर हमेशा करोड़पति और पूजीपति ही नाचेगे, खेलेंगे या प्रीवी पर्स वाले राजा ही नाचेगे. खेलेगे। क्या इस देश का नंगा-भुखा किमान जो भारतवर्ष की ग्रात्मा है इस देश के राज-नैतिक रंगमंच पर कभी नही आयेगा। बडे श्रदब के साथ श्रर्ज *ार स* चाहता हं कि मोरारजी भाई भ्रष्टाचार मिटाने की बात करना या तो बन्द कर दें या जो आज राजनैतिक भ्रष्टाचार उत्तर प्रदेश में हो रहा है, जो आज राजनैतिक •भ्रष्टाचार मध्य प्रदेश में हो रहा है, उसको रोकने के लिए ठोस कदम उठाये। 50, 50 हजार रुपये की थैली ले कर के कांग्रेस के बड़े-बड़े नेता विधायकों को खरीदने के लिये रात-रात भर दौडते हैं।

इस लिए में ग्रदब के साथ कहना चाहता हं कि जिस सरकार के राज्य में यह देश सर्वथा कंगाल हुम्रा, चाहे वह संस्कृति हो, चाहे वह सभ्यता हो, चाहे वह कृषि हो, चाहे वह उद्योग हो, चाहे वह शिक्षा हो, चाहे वह इंडस्ट्री हो, चाहे वह व्यापार हो, उस सरकार को एक काम करने के लिये न तो यह सरकार फाइनेंस बिल पास कराये और न कुछ करे, जल्दी सरकार अपना काल पूरा करे तब जा कर के यह काम होगा। मैं दावे के साथ कहना चाहता हूं कि कांग्रेसी प्रशासन के नष्ट होने की जो प्रक्रिया राज्यों में शुरू हो रही है, जब तक केन्द्र में कांग्रेस का प्रशासन नष्ट नहीं होगा, उस प्रकथा में बाधा पड़ती रहेगी। इसलिए जनतंत्र के लिये, समाजवाद के लिये, मोरार जी भाई से भ्रापके द्वारा में करबद्ध प्रार्थी हं कि हे मोरारजी भाई, इस कांग्रेक्षी शासन को नष्ट फरने में भ्रानी बुढ़ौती में भ्राप हमारा सहयोग दें।

SHRIMATT LALITHA (RAJA-GOPALAN): (Madras): Deputy Chairman, I am thankful to you for giving me an opportunity to take part in this discussion of the Finance Bill. I am dealing only with one part of the Finance Bill and then I would like to say something in gene-

As far as the tax collection its defects are concerned. I would like to point out certain defects; if I am wrong, the Finance Minister can correct me. The entire cost of tax collection is on the increase. Rs. 4.12 crores in 1956-57 to Rs. 9.62 crores in 1965-66; that is an increase of 210 per cent. The arrears collection are also on the increase. Expenditure on the administration side has also increased; whereas the arrears have also increased from Rs. 272 crores in 1957-58 to Rs. 398 crores in 1965-66, which is almost equal to one year's revenue from that source. I would like to know what is wrong with the whole structure of the tax collecting system. Is it the inadequacy of the machinery or the inefficiency of the officers? It Mу ownis neither feeling that the defect lies assessment of these dues. Instead of wasting time our in to collect taxes which cannot be collected, I think we should concentrate more on the colection of taxes which can be collected. Madam, thing is that 'arrears of assessment have increased from four lakhs 1957-58 to 22 lakhs in 1965-66. the same number of officers that we have, I think in the United Kingdom they are able to deal with 20 times the number of assessments that we do in India. The same number of officers are employed there, but the work done is twenty times more than what we do. I want to know what is wrong with our system? And my feeling is that the defect lies in the system it-The officers are not working in atmosphere and every a congenial action of theirs is viewed with some sort of suspicion. I also feel that it is because the income-tax law has

[Shrimati Lalitha (Rajagopalan)]. heen changed and amended as many times as liked by the Finance Ministers. It has become a fad with the Finance Ministers to go on bringing amendments. I do not mind if they have 400 or 500 amendments to income-tax law. But what I want is that the system should be perfect. Let them bring forward any amendment. But they should be efficient and they should be able to collect the taxes in a proper and an economical manner, Having more and amendments leads to more loopholes and tax-evasion. In my opinion. the administration may be run with less amendments that can improve our tax collecting system. The tax system is so complicated. the tax-payer nor the tax-collector can have the faintest idea of what the state of the law is. We need simplification of income-tax collection method. I would like to point out to the Finance Minister—the least harassment should be there for the tax-And from the tax-payer's payer. point of view, I would like to say that they should abide by the law and whatever arrears they have. have to give them. But at the same time I would also like to point out that they should not pay more. Is there any machinery for that? I do not think so. I think, in the case of any under-assessment action taken against an officer. But I would like to ask whether action is being taken for over-assessment. My submission is that there should be a competent machinery. But the tax-collection system should be simplified so that a person can understand what tax he should pay and for what he is paying the tax.

In this connection, I would like just to mention one thing. In the morning in reply to \mathbf{Mr} . Arjun Arora's starred question, the Finance Minister in the statement has said: -I quote— "that 4, units have been set up since January, 1966 at Calcutta. Madras, Bombay and Delhi to collect useful intelligence which will be helpful in tackling tax-evasion and procesing cases for prosscution under

various direct taxes." I would like to know how far these units have functioning and whether they have been able, in any way, to tackle the evasion of taxes, whether anything has been brought to the notice of Government and what action has been taken by the Government.

Then, Madam, I come to the general points Now, the Finance Minister has announced in the Lok Sabha certain concessions on certain items which I do not think in any way hearten the public mind except in regard to footwear; the Finance Milster, has nounced that foot-wear would be available at that rate. Anyhow, he has pointed out about the wholesale price and it is not about the retail price.

I would refer back to the Finance Minister's Budget Speech in which he said that the cost chasing the and the price chasing the cost should not be allowed. I do not think that in any way the prices have been brought down in any sphere and whether the Government is giving a serious thought to it. Some might say that the prices foodgrains in have gone down in Madhya Pradesh and in Uttar Pradesh. But it is only a temporary affair and I hope that the Finance Minister will give serious thought to it set up a sort of machinery not only to check the prices but also to see that the people who charge higher prices of essential commodities are meted out serious punishment.

In this connection. I would like to say about the functioning of the Super Bazar. Super Bazar has already been mentioned by me in the Budget. People think that because there is reduced price at the Super Bazar, that affects the open market price. I very much doubt because the various ration shops which sell cereals do not adhere to the Super Bazar price. For instance, I may tell you that in Bengali Market an authorised ration shop sells black. gram at Rs. 3 per kilogram whereas the same thing is sold at Rs. 2 50 the Super Bazar. Cannot the Finance Minister see that at least the authorised ration shops adhere to the prices fixed by the Government in some fair price shops like the Super Bazars. If

mose people do not adhere to those prices will be take action so that they can bring down the prices, in certain authorised shops at least? I do not know why they are not doing it

Then Madam I would like to poil t out that gold smuggling is on the increase, and the Government in reply to my question this morning said that they are taking steps to see that "hat is cured But I also learn that there is a gold racket going on in Madias and that international gold smuggling 15 going on, even though the Minis ter has denied it, I have got reliable news about it and I hope that Finance Minister will look into matter and do something about .*

As tar as the Gold Control Order is concerned, the Finance Minister has al ready given an indication that when ever an opportune time comes, he will take up the matter and I appreciate that attitude

So far as the prohibition policy is concerned when he was in Madras ie cently at his Press Conference he stated that 80 per cent of the people are for prohibition and that he would take the matter to the public and assess the opinion and if he is not convinced, he will retrace back But I would like to say that as far as the Government is concerned, because they have a policy, he wants to carry on with that they are not willing to carry it according to the environments and surround ings that are here now I would like to know if the Government's policy is to stick to the rigid policy of prohibition If so they should come to some soit of decision and do something about it We find that some States have scrapped prohibition, some have relaxed 11, some are rigid about it. I cannot understand how the Finance Minister bring about a uniform policy unless the Centre takes up the matter into its own hands and decides policy about it. In this connection, 1 would like to point out that I learn that the Birlas are going to open a wine factory in Hyderabad and that

they are purchasing lands. If this is the attitude I just cannot understand what the Government is going to do Are they playing Dr Jackyll and Mr Hyde role here?

Bill, 1907 '

Then, I would like to point out about projecting the image of India and I have been mentioning this in every debate I find that our projecton of the image of India is very poor alto-We are spending so much of money in the publicity sections in our embassies But we are unable even to project the correct image of India since the people outside India, in other parts of the world, think that our millions are starving here, that our people are riding on elephants, that snakes in abundance here This is the sort of image that is projected connection, I would like to point an article written by Mr Frank Moraes two days back in which he has said that a foreigner had mentioned-he did not give the foreigners nationality or his name—"that the country was led by a bunch of duffers" I am sure the Finance Minister knows the meaning And if this is the way which our people are going to project the image of India inside the country itself how do you expect the people in other countries to know about us? just cannot understand how you can tolerate this kind of things

As far as sending of delegations to outside foreign countries is concerned of course, now due to economy, we are not sending any But still this is very wrong attitude Ι think should have outside contact not even send delegations to the near by countries, to Nepal, etc. or even to Nagaland We do not know whether it is green or blue. I think this attitude should not be developed if you want international co-operation and international understanding for which you are striving

I would like to say about the func tioning of the autonomous bodies which Mr Rajnarain just now mentioned have been raising questions about the Sangeet instituion particular

[Shrimati Lalitha (Rajagopalan)].

1 HILLINCE (190. 4)

Natak Akademi since Shri Chagla was the Education Minister. It has been giving grants to the various cultural institutions. I am not just reading all the things, but I will read only about th

le 1966-67 Budget:-		
• .1	Budge	t Grant
	Provi-	actually
.,	sion	paid
	Rs.	Rs.
1. Bhartiya Kala	3,500	26,000
Kendra.		
2. Triveni Kala	8,000	8,000
Sangam,		
3. Adarsh Vidyalaya	1,000	7,000
4. Gandharva Maha-	2,700	12,000
Vidyalaya.		
5. Sangeet Bharati	15,000	4,100
_		•

I have been probing this matter for a long time and there is some malpractice in the Sangeet Natak Akademi regarding this. I have taken this issue with the Education Minister. But I would like the Finance Minis-Finance Minister ter-because the is also concerned—to consult the Education Minister and see that justice is done to this institution, Sangeet Bharati, which has asked for Rs. 15.000 but has been given only Rs. 4,100. Another thing that I would like say to the Finance Minister is about the retirement age of government officers. It is a common practice allow extensions after 58 till either the person wants or he has his influe-In this connection I want to nce. bring to your notice the case of Safdarjung Surgeon who has been given extension twice after 58 blocking the promotion of a young double F.R.C.S. under him. Madam; if you want the younger generation to take an active part in their duties, extensions attitude about granting should go. The Finance Minister should be rigid in not allowing extension of service.

Lastly, Madam, I would like say something to the Finance Minister. He is an authority on the subject and he can deal with this question of simplification of tax collections should cause the least harassment to the tax-payer. He should also see that prices of commodities do not rise. I think you, Madam, for giving me the

SHRI G. RAMACHANDRAN (Nominated): Madam, Deputy Chairman, we are back again at the inescapable annul ritual of Budget Appropriations and the Finance Bill. The high priests go on changing but the ritual remains the same. We had Shri T. T. Krishnamachari. We had Shri Sachindra Chaudhury and we have now the redoubtable Deputy Prime Minister cum Finance Minister, Shri Morarji Desai. If we study what they have put before the House from time to time there is hardly any difference. One had expected that when Shri Morarji Desai came before the House with his proposals there would be something radical, something of real significance, something that would change the facc of the country even if only slowly and steadily. I am afraid, Madam, as study the figures there is hardly any hope left for any such feeling in my mind.

My first charge, which is a charge that I repeat because I have made this charge when Shri T. T. Krishnamachari was sitting there, is that the betrayal of the rural people is going on steadily and uninterruptedly. Now I do not wish merely to get away with words like the "betrayal of the rural people". I want to pinpoint two or three things which will sustain charge that what is going on is nothing less than the betrayal of the areas.

Number one; there is no programme worth the name for a tremendous drive of adult education in this country. Vast millions of people, who are illiterate, are asked to understand the Plans, are asked to line up with the Government, are asked to co-operate with what is going on. How can an illiterate people give their co-operation? How can illiterate people stand by a Government and add strength to its elbow? They just don't understand most of all these. I asked Shri Krishnamachari that he must sit down and give this country the finance for a tremendous drive of dult education. It did not happen and it is not happening I QOQ

Madam, illiteracy and socialism are completely contradictory terms. I look around in vain in this country for real signs of socialism. I hardly see a sign of socialism anywhere in the figures presented in the national expenditure. There is nothing to show that we are building up a socialist society. have not the courage, we have not the conviction to plumb fully for all we are worth for building up socialism. This is on one hand. And on the other, are we giving enthusiasm to capitalism? No. The capitalists are frustrated, angry and bitter. We are neither here nor there. Now what is going to be the future of a country which does not make up its mind concerning the direction it must take and having decided, has not the courage to advance fearlessly in that direction.

I mentioned the lack of a programme of adult education. I now come to the second point and I am quite sure in my mind that the Finance Minister will appreciate what I say on point, Madam I have long refused to agree with the cynical view held by many critics that the rich are becoming richer and the poor poorer. I can no longer term away from view as altogether wrong, 80 per cent. of our people are still in the rural areas and nobody knows this better than the Finance Minister. But have we on our hand, an adequate programme for rural industrialisation? I hardly see anything worth the When I said this to Mr. T. T. Krishnamachari at one time, he said, "Yes. We are putting up a number of factories in the rural areas.". But the present Finance Minister will understand exactly what I mean by rural industrialisation. Are we taking into the rural areas in an organised and adequate manner such industries as the village people can handle in their own villages and in their own homes without much capital, without much training and yet add considerably to national wealth. When Pandit Nehru came to preside over the anniversary of our Institution in South India, Ghandhi Gram, made an admission which I have always held in my memory as something sacred. He said that we want big industries and we are proud to them. But before these big industries can add an inch to the economic stature of this country—it will take a time-if in the meantime we can put something into the homes of the village people, into every village, and produce something ,then immediately, we will see a change. He understood this intellectually just as he understood many other things intellectually. But somehow he did not initiate and probably his colleagues did not initiate programmes to carry out these basic ideas. Now this rural industrialisation seems to be at a dead end in this country. We have of course the Khadi and Village Industries programme and I am in intimate touch with what is going on under these headings. They hardly yet touch the fringe of the life of the people. Therefore, on the one hand, there is the absence of a great drive for adult education to lift the people up, so that people can understand what we are asking them to do. and on the other, there is no gramme of putting into their hands such instruments, under such conditions as they can manage, for production from home to home and village to village. Now this is what I call the betrayal of the rural areas of India.

Bill. 1967

I then go to another aspect of this matter. We are no doubt talking agriculture and we are about doubt doing all that is humanly possible to push up agriculture. But this is fundamental that you cannot build up agricultral prosperity without agro-industries. If the farmers or the farming communities or villages India are merely pushed to have better agriculture but if the agricultural income is not supplemented through income in agro-industries, then we are not playing the game because cannot build up the prosperity of a people entirely on agriculture; it has agro-industries to be backed up by and that is why I stressed the point that we lack a programme of rural industrialisation. Then, as you study the figures, you see at once the enor-

[Shri G. Rama Chandran.] mity of expenditure on administration. I am glad that more than one speaker referred to this. Since Independence, the administrative apparatus has expanded incredibly and expenditure has increased incredibly We had the Committee under the Finance Minister, the Administrative Reforms Committee. It remains to be how the recommendations of Committee would be implemented. It we learn from past experience, have had innumerable committees which presented exceedingly good reports but they are on the shelves today. Hardly anything is being implemented. But talking about administration, the vast expansion in the administrative apparatus plus the administrative expenditure, one thought that comes to me, and which I would like to share with the House, is that the greatest corruption in this country is inefficiency. There is inefficiency on every side. Take the telephone system. It is a torture to use telephone system unless you are Minister or somebody. Take the Railways. There is so much bragging about the improvement on Railways. But people who travel long journeys in this country by rail know how inefficient the Railways have become. There is hardly a compartment ın which everything is in good order. Something or the other is wrong. There is inefficiency everywhere. You look at the offices in Delhi. Let the Finance Minister appoint a small group of watchers who will go round the offices and see what is happening. A good percentage of people do hardly anything in offices. Many of them pull into the offices half-an-hour, 45 minutes even an hour late and pull out of the offices 35 minutes, 45 minutes or an hour earlier. How can you build up a great nation pledged to productivity and progress on this kind of terrible inefficiency which is the worst type of corruption going on in this country? After all what is this corruption? You pay a man to do a job and the man

does not do the job; but he takes the

money, he takes his salary and yet will not do the job. If that is corruption, I would like to know what corruption means in any There is terrible inefficiency.

Bill, 1967

Then you look at the figures again Here I would like to have a special say on a special problem. Ours is a war budget. We call it defence budget. Defence is a respectable name in modern times for war. You do not call the Minister a War Minister but vou call him a Defence Minister. About Rs. 1,000 crores are going into Defence. Am I saying that this is wrong? Or am I saying that we can do otherwise? I am simply pointing out that round about Rs. 1,000 crores are going into this business called "Defence" which is really the business of war or war preparedness. look at the figures for Education, look at the figures for Public Health, look at the figures for Rural Housing etc. Look at the figures for all else which means putting happiness into the life of the people. They are fragmented, they are small fractions of the Deferce expenditure. Now I would say "Let us keep our powder dry as a State. You can do little else. You are not running an ashram, but you are running a Government a Nation-State". I realise that these things have to be But while you are spending done. Rs. 1,000 crores on war preparations or defence preparations, whatever you like to call it Gandhi's India, -Nehru's India must take definite, positive steps towards peace with neighbours and in the world. Even in the British Cabinet, there is a Minfor Disarmament. Now while we have a Defence Minister in country, we should also have a Peace Minister. In England you call him the Disarmament Minister. But we should have a Peace Minister. Peace-making is a tremendously difficult subject; probably it is more difficult than warmaking to-day You have to build up a great apparatus for peace. We have to study where a blow for peace can be struck. We must have a fulltime Minister charged with the task of collaborating with all other Gov-

ernments and peoples in the world for disarmament and establishing world peace. You have, for instance, these endless conferences in Geneva which come to nothing. Probably it is inherent in the situation. But a great Minister of Peace from country continually attending to problems of peace and taking part in such endeavours might push the world a little nearer to world peace and I suggest that this is the least Gandhi's India can do. I do not demand, I shall not be foolish to demand. the scrapping of defence and war preparedness. After all we are afraid of China. After all we are atraid of Pakistan. But it was only yesterday that President Ayub Khan said in a remarkably brief but absolutely clear statement "We do not wish to attack India; it is not our intention to attack India." Either the Presidents of the Governments of the world can all be liars or they are capable of speaking the truth. And if our President is a President who can speak truth, I take it that the President of Pakistan can speak truth also. He said "We do not intend to attack India". I am saying, therefore, that on the basis of this statement we can get away from all our preparations. But the emphasis must not be on war-making the emphasis must be on peace-making. We should have, as I suggested, full-fledged Ministry for Disarmament and Peace, studying the problems of disarmament and peace and helping India and the world towards consummation.

And finally, Madam, as I watch the Indian scene, there are many disturbing signs on the horizon. You cannot have economic stability unless there is political stability. You cannot build up economic prosperity on political instability and the breakdown of every canon of political morality as is taking place in this country. On political sıde, canons of morality are breaking down. I am referring to political morality as is understood between parties and parties in a democratic country. Treason today pays the highest dividend. If you you become a Minare a trancor

Ιf you cross the floor and sell your party with a few companions behind, you you get into places of power. To what a pass has this nation come? Is this the nation which Gandhiji once, rescued and took up to great heights of endeavour and achievement? cal morality has completely crashed all round. And the Congress is party to this breakdown of political morality. In their working Committee, or somewhere else, I am not sure, they have approved of crossing floor. Now once the Congress itself have become a party to this, the game seems to be almost a lost one. How shall we recover from all Poverty, suffering, the big gap between the rich and the poor becoming bigger and bigger year after year, breakdown of all canons of morality and confusion and indiscipline in the country_these are the portents of a revolution. No people least of all people-millions and millions of them, as our people are, nearly 500 millions of people will, not tolerate the existing situation too long. Either we must guide them steadily step by step effectively through peaceful methods of development or there would be a terrible explosion in this country. As I watch the scene, the fear grows in me that there may not be in this country adequate leadership, adequate programmes, adequate efficiency and adequate understanding to prevent a revolution of that kind. I wish it will comes, not come but if it would be more responsible than those who have held the power in country for nearly 20 years. So let us take the warning. Let us study the portents. Let us not be like sparrows building their nests in the crater of a volcano. That is what we seem to be doing, sparrows flying up and down in the crater building nests. Any day the eruption may come and all these pious things we are trying to do our palliatives, will be swept away in a storm of anger. hate and violence. Let not that happen and if it is not to happen we have to work in directions and more effectively urgently than we are doing to-day.

SHRI M. V. BHADRAM (Andhra Pradesh): The Finance Minister in his Budget speech has stated that the situation that prevails in the country cannot be described as a general recession but the 'Economic Times' has said:

"While conceding that the present recession in the industrial sector is galloping and extensive in nature, the Centre thinks that the situation does not warrant and alarmist view. It is a temporary phase and recovery will be swift from next year."

It further said:

"Till recently, New Delhi has been dismissing the problem as sectoral or local in character but now it has realised that it is fairly extensive and envelops a wide range of industries, whether they are agriculture-based or dependent on imports or not."

This is the Economic Times view dated 4th July, 1967.

In our day-to-day life we see various factories. Take for instance the jute and engineering goods and also the H.M.T. which was referred to by some hon. Member. To whichever sector you go you find the recession very visible and clear. Another phenomenon is also seen. When recession takes place, generally the should go down but on the contrary even though recession is admitted on all quarters, the prices are coming down except in one case. namely, the blackmarket price of the Hindustan motor or the Fiat car. In all other cases, particularly in food and other consumer goods, the prices are still high. The main reason is this. The market is being controlled by a few monopolists who are controlling the prices. Even when the goods are not sold, they want to keep the prices as high as they are. What is the reason for this phenomenon in this coun-It is not new to our country aione. I will come to that later. The economy that is being developed in India is a capitalist economy of the

old type even under the democratic socialism or whatever name you may give it. That is why the late Gadgil warned the country: 'Beware of vanaspati socialism' That is why even the Congress which professed socialism is building capitalism in this country. The capitalism in the whole world which is about 300 years old in Europe and about years old in America has not solved the problem of the people, has not given a stable life to the people in those countries. I will give the survey made by the Organisation Economic Cooperation and Development which was reported in the Economic Times:

Bill, 1967

"The economic growth has slowed down this year or has been halted in the three largest industrialised countres—the U.S., West Germany and the U.K.—with repercussions on the growth in many other countries and on world trade."

It went on further:

"For the first time for nearly a decade there has been a simultaneous weakening of demand in several important countries.

"The total growth of demand and output in the OECD area may be of the order of two per cent. in the first half of 1967.

"World production increased by 5 per cent. last year, but it grew more slowly than in either of the previous years.

"The slowdown reflected limitations on resources in the industrial nations of the West and a 'distinct faltering' of farm output in the developing countries."

This is the feature. We have tacked on ourselves to the Western markets mainly and greatly—to a large extent. So the effect of the recession and other things that are taking place in England or in the U.S. or Germany are having their impact on our economy also. The basic thing is

capitalism which has been developed or which has been going on for several centuries there, has not solved the problem. Even recently in England they advocated the theory of wage freeze and 5 lakhs of people are unemployed in England itself, even after over 200 years capitalism has not given a stable life to people of that country. We see "In the contrast. The report says: communist world, industrial production grew by 8.4 per cent. compared with 8.7 per cent. in 1965." It further said:

"The survey which does not cover the Chinese People's Republic, said the rest of the communist world stepped up its production, because of a much better harvest."

Therefore we see the contrast between where capitalism is being practised or being followed and where socialism is tollowed. In one case we see recession, we see unemployment, we he glut, we see the slump in market. Whereas in the other place we see the gradual progress at a higher stage. In the Soviet Union, which is going to celebrate its golden jubilee in November this year, they have never seen during these 50 years any recession or unemployment. Why within 20 years we are facing all these proplems? It is mainly because our ecocapitalist method nomy is run on which is a moribund method It is already dead and it has no t all in the world. Therefore uring the ills or diseases that nave, the only thing to be done is to have socialism and it should be imlemented in India.

For the solution to recession there re two methods. One is the capitalist way of solving the problem. The other is the workers' way of solving the problem. There is yet another also-the big monopolies. In struggle the big monopolists, the big fish devours the smaller ones and the smaller industrialists will be wiped out from the face of the earth. They will only physically exist but they wi!"

not exist as industrialists. There is much talk about wage freeze. bably the Finance Minister is also advocating this policy. Why wage freeze? It means wage cut. So the wages of the wage-earners, the office clerks, the factory workers will be affected whereas on the profits of the monopolists—the Tata House Birla House-there will be no restriction at all. Even if there is a ceiling. the ceiling will be at fifteen lakhs or twenty lakhs of rupees. Therefore, 1t the wage freeze is going to come it will be resisted. Already in one form they are having it because the dearness allowance recommended by the Gajendragadkar Commission has not yet been implemented by the Government for the Central Government emplovees. On this score the Indian National Trade Union Congress which is a wing of the Congress has already decided on one hour's strike on Railways on September 11th. So even a wing of the Congress is forced to go on strike on this issue because this is going to affect lakhs and lakhs of workers. If the Government is going to adopt a policy of wage freeze, then the working people of India will fight against it tooth and nail with all the strength that they can command. Therefore I say that the Finance Minister and the Government of India should not adopt this policy of wage freeze. When the prices have been going up and when the prices spiralling up, there is no point in peg-Therefore ging the wages. should not think in terms of such a a policy.

Another point which I want to make is this. The other day I mentioned about the economy of the Heavy Plates and Vessels, Visakhapatnam. This factory has not come up. It is yet to come. the ground has been levelled and some sheds temporarily put up. But what I find is that already the funds are . being squandered by a "Dushta Thriam"—by three persons. three people have already got control over this factory and they have started equandering the funds. I will give

[Shri M. V. Bhadram.]

1919

the House one or two examples. The head office of this factory is here in Delhi and so they pay so much rent for the office and also for their employees who will be also getting their allowances because they will be staying in Delhi and not at Vasakhapa :nam. They will be some 1,300 miles away from the factory site. What is the fun of having the head office here in Delhi? Further, a Design Engineer on the scale Rs. 1,500 to Rs. 2,250 has been appointed whose job will commence only after three years, that is to say, after the factory has been completed, not now. But he has already been appointed. there are designers on the scale Rs. 1,100 to Rs. 1,400. Three of these designers have already heen appointed whose job will commence, only in 1970, not now. Then there are foremen on the scale Rs. 1,100 to Rs. 1,400 and three of these foremen have already been selected. work will also begin only later Then there are Superintendents the scale Rs. 1,200 to Rs. 1,600. They have selected people when their work will commence after this factory is commissioned to work. These people have already been appointed and the total wages of these people per year come to a lakh of rupees. I do not know why they are doing this. If the Finance Minister shuts his eyes to this, then I am afraid this factory will not come up at all because before tactory comes into being all the funds would have been eaten away by this "Dushta Thriam". The Managing Director, the Joint Secretary in the Ministry of Industries and the FA & CAO of this factory, these three persons are in Delhi and they are manipulating so many things. They even issuing tenders from Delhi and contacting various concerns and firms and trying to do all these things. I would like to ask one question. If a factory comes up in any area, if that factory does not give employment to the people of that area, if that factory does not add to the prosperity of that area, why should that factory come up at all? Now the Managing Director of

this factory is recruiting people not from that area but from all over the country, particularly from Delhi itself. I will give you one or two examples. The P.A. to the Joint Secretary-Mr. S. V. Subramaniam—

Bill, 1967

SHRI RAM NIWAS (Rajasthan): Which factory is hon. Member referring to?

SHRI M. V. BHADRAM: talking about Bharat Heavy Plates and Visakhapatnam. And Ltd. then this P.A. of the Joint Secretary who has no qualifications whatsoever has been appointed Personnel Assistant though there is no personnel in the factory up till now. But he is already appointed since he happens to be the P.A. of one of the Directors who is also the Joint Secretary in the Ministry of Industrial Development.

I would suggest to the Finance Minister that wherever a factory is started in any area in India, the local people to the extent of 60 per cent or 70 per cent or 75 per cent—whatever it may be-should be employed in 1t. That principle has to be laid down. The rest can come from other places. But if this policy is not adopted then the regional differences will persist. In some cases I know these regional differences had gone to such an tent that people were killed. Unless the Government decides about policy they are not going to solve this problem of regional differences these differences will go on increasing.

SHRI DAHYABHAI V. PATEL (Gujarat): Was not killing first started in the Soviet Union? Were not people exterminated there before the Soviet Union was established? Hundreds died before their grain depots. .

SHRI M. V. BHADRAM: But far less than those who died in Germany,

LOKANATH MISRA SHRI (Orissa): But Nazi Germany was also a socialist country.

SHRI M. V. BHADRAM: But it was socialism of your brand and not of our brand.

Now, Madam, I have to refer to another thing. There is a news item in the 'Hindu' of the 21st of July last. I am personally concerned with that news. This news item reads thus:

"Mr. Asoka Mehta, Minister of Petroleum and Chemicals said in a written reply to a question in the Lok Sabha today that 18 Americans working with the fertilizer factory at Visakhapatnam had left since a gherao in which actually t.wo Americans were involved. Answering a question as to the Government's reaction to this he said: Government was much concerned over the delay that was occurring commissioing the fertilizer plant following the dislocation of work that had taken place."

I may straightway say that this is a tissue of fabrication. This reply of the Minister of Petroleum and Chemicals has been inspired by the New York Times. There was an article about gherao. I know what happened. I was present in that gherao. I was present physically.

SHRI DAHYABHAI V. PATEL: Did you lead it? Say so.

SHRI M. V. BHADRAM: Why my hon. friend, Mr. Patel, so very impatient? I am coming to that. I will give him all the facts. On the 17th of May an American foreman beat an Indian foreman who happened to be the Secretary of the union of the workers, at the works spot at 11 A.M. The Union Secretary was beaten and was bleeding from his Naturally the workers got Seeing that all the Americans ran to their housing colony which is about a hundred yards away from place. The workers also went there and sat on the road. Nobody was prevented from going inside or coming out. Nothing happened. As soon as I got the meassage I rushed to the place at one o'clock, Everything was absolutely caim. The workers sat peacefully. The only thing they were asking was that the American should

come out and apologise for what he had done. Nothing more than that was demanded. Those fellows refused, to do it. It was hot with a scorching sun and naturally the people excited, since the person on whom they relied was beaten. He was also excited due to the emotion. It took two hours to control the whole thing and finally at about five o'clock the American came out and apologised. If this is called gherao I am proud I have led that gherao and I own it. The only thing is, when an Indian is beaten by the American and that too at the works spot, and that too the Secretary of their union, can we not protest against it? Nobody was prevented from going inside or from In fact coming out. the Projects Manager of the Coromandal Fertilizer Factory came out and talked to me. When I was talking with the workers he came and even then he was not heckled by any worker. This can be vouchsafed by the Government officials who were present. The Collector also came to the spot at the end. He was also present. The Superintendent of Police was also present. Several other officers were also present. Have I not got the right to protest against the thing when an Indian is beaten by an American?

SHRI AKBAR ALI KHAN (Andhra Pradesh): Excuse me for a small interruption. So far as the apology was concerned, it was all right. But after that, was something else also demanded? Do you think that was justified?

4 P.M.

SHRI DAHYABHAI V. PATEL: What is that?

SHRI M. V. BHADRAM: He is referring to the way in which the apology was made. I personally am not happy about the way in which it was demanded or done but unfortunately the Project Manager came to the workers and announced: "I am going to do this apology in this particular way."

SHRI DAHYABHAI V. PATEL: What is the way?

1957 1

SHRI M. V. BHADRAM: Apology by touching the feet. Nothing more than that.

(Interruptions.)

SHRI BABUBHAI M. CHINAI (Maharashtra): Did he do it on his own like that?

SHRI AKBAR ALI KHAN: Let us condemn if there is anything wrong on the side of labour also.

SHRI M. V. BHADRAM: I said I was not happy; I tried to persuade...

SHRI P. K. KUMARAN (Andhra Pradesh): He made it clear that it was not done on his demand or the workers' demand

SHRI M. V. BHADRAM: Anyway, Lummus & Co. which was constructing the factory was responsible for the whole thing. Unfortunately the Project Manager was not present on that day. Next day he came and we all met and discussed the whole matter. They were thinking that he was an anti-American. We made it clear that there was nothing against the Americans as such and it was only against a particular person. Because he had beaten the Secretary of the Union the whole incident took place. Among the Americans we know there are two groups. One group wants cordial relations with the Union and another group does not want cordial relations but wants that there should be flare up in the factory every day. It was the people of that group which did not like to have cordial relations with the Union who left the factory after the incident not before that. then we tried our level best. We suggested to the Project Manager to sit along with the Assistant Labour Commissioner, the Union representatives and the Americans. They sat and discussed for about four hours and the Project Manager of Lummus & Co. also agreed. Those people who did not agree with the American Project Manager have left; the other people are still there and the work is being carried on. These are the facts of the case and the wonderful Minister

without knowing what it is, went on defending the American. Of course I am not surprised because he has already opened the womb of India for the Dollar kings.

THE DEPUTY CHAIRMAN: Mr. Awadheshwar Prasad, Sinha, you wanted one minute to ask one question.

SHRI AWADHESHWAR PRASAD (Bihar): Madam Chairman, last night I was looking through the Economic Times of Bombay, dated 1st August. It has a sixcolumn headline which reads. Deficit Financing in 4 months Rs. 268 crores: pledge Despite Morarji Deficit Financing goes on. And there is a beautiful block which explains that in April it was Rs. 162 crores. May Rs. 39 crores, June Rs. 13 crores and July (in three weeks) Rs. 54 crores. And among other things it says:

"Firm declarations of determination to stop deficit financing made by the Union Finance Minister from time to time have generated great hopes about at least the easing, if not complete elimination, of inflationary pressures in the Indian economy. The revelation now of the unpublicised continuance of deficit financing on such a massive scale in the opening four months of the current year cannot but kill these high hopes at least for the time being."

Madam, I do not want to take more time of the House. I would beg of the Deputy Prime Minister and Finance Minister when he gets up to reply to the first reading of the Finance Bill kindly to refer to this. This is a very important matter. The House is concerned about it; the country is concerned about it; and I know the Deputy Prime Minister himself would feel concerned about it after he has heard what I have read out from this newspaper.

SHRI HARISH CHANDRA MATHUR (Rajasthan): Madam Debuty Chairman, we are now on the last round of our discussions on this very important subject of economy. I am not one of the those who had expected any magic from the Deputy Prime Minister and therefore I am not disappointed at all like my other friends. I definitely feel that he has made an earnest endeavour to salvage our economy and to gear it up. And in that direction he has definitely taken various steps. There is no doubt that we are in a very bad way. We are face to face with a big challenge and it is not only for an individual Minister but for all of us to put our together and to see how we heads can face that challenge.

[THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA) in the Chair.] I have not the least doubt that are in a position to meet the challenge. We can take measures which gear up our economy. We have been faced with certain temporary difficulties; we have been faced with certain accumulated difficulties but with cool head I have no reason to be defeatist and I do feel that we can get out of it. But I was quite impressed by what my friend, Mr. Ramachandran, said. We also realise that this economic situation has wide repercussions, it has international repercussions and until and unless we have economic independence cannot we think of political independence and therefore it is for us to put our heads At present unfortunately together. the political image of this country is not what it ought to be. Nobody could feel happy about it. Without apportioning blame to anyone I think after few days when Parliament will go into recess, when the Prime Minister and the Ministers get time to think they will be able to turn in minds the events which have taken place all these days, invite the leaders of the Opposition parties, sit together and see what image of the parliamentary institutions which we value so much has been projected, how we have damaged in these last four months the image of our parliamentary institutions. Is it not true that the image

of the politician today is at its lowest ebb, that the citizen today is full of contempt for what has happened in the political life of this country? Until and unless the citizen has respect and until and unless we can give respectability to the political institutions and to the politician in authority it would be extremely difficulty for us to gear up our administration. A administration demoralised deliver the goods. So I do think that proper attention will be paid to this important matter and until and unless this receives our first attention think the economic policies which have got to be implemented by those in political authority and by the administration will receive a serious setback. Howadcan a State ministration which does know what is going t_0 hap_ pen tomorrow, when uncertainty rules, apply its mind and give of its best in such a state of affairs? Until and unless we create a climate which we can claim the best out of the Services it would be difficult to deliver the goods and therefore I do think that we will have to pay our earliest attention to this matter.

The central point of the Hon. Finance Minister's thiking was about deficit financing, that there should be deficit financing. I agree entirely with that. My friend from there just now read out from the Economic Times that during the last three months there has been deficit financing to a very great extent, to the order of Rs. 268 crores. I have got those figures with me. But if we examine these figures we will find that deficit financing has been to the extent of Rs. 162 crores in the month of April itself. Then, it has tapered down and again it has gone up a little in the month of July. This is plained, to my mind, by the fact that the earnings have not yet started coming in and we need not get frightened or draw any conclusions. About deficit financing we will be able to judge only when we are able to put together for the whole year, what is going to be the entire income, for all twelve months, for which the Budget **I**927

Bill. 1967

[Shri Haiish Chandra Mathur] has been presented and what is the expenditure which we are going to incur during the entire twelve months If we find that we will be able to balance the Budget, there is no reason to be afraid of deficit financing and we should draw absolutely conclusions I am afraid the "Economic Times" has not given a correct interpretation to the whole thing It

has also written almost in scare

Again, when talking about our major issues regarding our econmy and the major steps which we have to take, we also get a little panicky about the family planning business I quite realise the importance of family planning but let us not get completely off the rails and talk all sorts of funny things as if we are in panic I am very glad that today. during the Quesion Hour, the sense of this House was conveyed, ın a way, that we should not think abortions and we should not think of compulsory sterilisation We should not think of these matters shows absolutely immature thinking This shows that we have not got guts, we do not know how to face situation and we are prepared to do away with all the moral side every other side of it and we unable to manage things because of our temporary difficulties. I strongly condemn all these unhappy and unfortunate things which do not fit in with our own background, which do not fit in with the morality of this country and standards of this country Therefore, let us not think about these matters in that manner Of course. we could educate our people there are many youngmen who have voluntarily understood their responsibilities and know how to go about it

While examining other important major issues I would like to submit to the hon Finance Minister that not going in or stopping of deficit financing alone is not going to help You may have no deficit financing whatsoever and yet the economy could stagnate and go to pieces unless

and until we take other alternative measures, which gear up our economy Our industrial sector is in great trouble Some of their difficulties are genuine and it is no use condemning them all the time and making exhortations It is only by economic and economic principles that the economy of the country is going to be guided It is neither by sloganmongering nor by exhortations it is very essential that the hon Finance Minister sits together h₁₈ othe Cabinet colleagues Divide industries into three or four sectors Examine both the private and public sectors Examine what are the real ailments and what are the real difficulties of that particular industrial sector It may be of profit to appoint three or four small committees consisting of knowledgeable people both from the public sector and Sector Have three or four industrial sectors and ask them to examine and go thoroughly into their difficulties and problems and see what balancing things have got to be done. There are many things which we learn we are importing alloy steel Rs 58 crores This was imported last Уear This year also we are going to import Rs 32 crores worth alloy steel and there will be a glut of it in the market We have got capacity for certain types We have not utilised it We have got any quantity of ingots but we have not got capacity for sheets which are very much re-Quired by us So many thing: have got to be done So many loose ends have got to be tied up So small difficulties have got to be removed These committees which recommend should sit only for two of three months at the most. They should look into them, so that all the the difficulties of the industries are 1 Pmoved

I have also something to say on the Whatever we may agricultural side think of doing about deficit financing. We should somehow gear it up You may give up some of these big projects but the small projects which are

likely to yield results should be taken up and there is no deficit financing in any manner in their case. That is investment. Now, from the industrial sector you have got banking institutions and you have financing institutions. What about agricultural? Agriculture is in great difficulty. far as small irrigation is concerned, there is hardly any help. There are scanty resources for medium-term loans, etc. We must give special attention to this matter. I think Finance Minister will understand it a little better if I just put certain facts before him. I submit for Rajasthan we have got a blueprint prepared for small irrigation projects worth about Rs 36 crores, which can taken up straightway and could completed in twelve or eighteen months' time. You can imagine what great relief it would give to the rural population on the food front. Ramachandran was very rightly talking about the rural problems, but I do not attach that much importance to adult education as he attaches. Our people in the rural areas are better educated than those living in metropolitan cities. They are making much better sense than these people are making here, but I do want that, instead of anything else, you must do everything possible for small irrigation. I think if the hon. Minister will look into it and examine it, he will find that the Parliamentary Committee, on which there were more than 200 Members to examine Fourth Plan Agricultural Sector, had come to certain unanimous conclu-That was the only Committee which came to unanimous conclusions on certain issues I do hope that if he studies these problems, if he understands these problems he will give proper attention to them and see what be could do to implement the unanimous recommendations of the Parliamentary Committee

Having said that much about agriculture I would like to say a word about the public sector undertakings I said it last time and I repeat it that the public sector undertakings should be goldmines but they could also be

bottomless pits for wasting our resources. Uniess and until certain measures are taken, unless and until you do the needful, they will remain as bottomless pits, taking away the resources of the country. But it certain measures are taken, these very public sector undertakings could turned into goldmines. Put the right man in the right place. This is the first thing. I wish the Cabinet took a complete review of the public sector undertakings to see whether the right man was in the right place or not. The second thing which they should see is, what are the inputs which are required by them for a double shift, to work it all the time? Let them provide those inputs for these public sector undertakings I am sure these undertakings work two properly, all the time, all the year round, they will be profitable. If the management fails, then the must roll. If these preliminary steps are taken, for which no other recommendations are necessary, I think quite a lot will be achieved and I do hope that the hon. Deputy Prime Minister will give his personal attention to this matter and do something about it.

Then, I come to public spending Well, this is always there and when general we make certain about it, they cut very little ice. This question has been examined only on its fringe It should be reduced to its proper size and it should be examined as to what is exactly meant by public spending and what is happening to it I have got certain interesting figures to give Now, on 31-3-1960 the total strength of Class I Officers in the Central Government was 9,795 In 1965 the figure was 19,022 annual growth ıs 19 per cent Just think of it Most of them to unproductive work. That is the unfortunate part of it Class III officers, have during this period increased by 54.000. Regarding Class IV officers. we have been saying that we do not want peons chaprasis and jamadars but Class IV officers have increased by 46.000 during these five years

[Shri Harish Chandra Mathur.]

do not see why the hon. Minister cannot freeze this. If we can freeze this, there would be no need to freeze the wages, and you must keep our people contented. I understand that this wage freeze has a meaning and it is not to be taken in isolation. When he talks of wage freeze, he first talks of profit freeze, he first talks of dividend freeze. He is not talking about the wage freeze in isolation. I want him to take a correct view about this thing and see that this thing is immediately stopped. This is position with the Central Government. If you go to the State Governments, the position is still worse. They have had over 3 million persons in 1961 and in four years they were 3.61 million; that is, 6.10 lakh more persons have been employed during these years. Then the dearness allowance comes. The whole taxation which you levy go in the payment of dearness allowance and in the payment wages for these newly employed persons, and therefore that is the worst type of inflation which is responsible for the bad economy in which we find ourselves today. It may be difficult, I understand. You can create same employment, I do not mind the same employment being created, but that employment should be performance-oriented. ग्राज तों यह कलम घिमाई

करने वात्रों की एक ग्रामी बनर्ता जा रही है।

They are all qull-drivers. You must have persons who are producing something instead of quill-drivers who sit over the work of others, who do not permit others to do anything. At one time I myself belonged to that category. But I have been for the last twenty years trying to impress upon people that now is the time for the engineers, for scientists, and all that.

I will next go to the point to which I referred last time also, and that is about the suicidal policy of import liberalisation. I have been stressing this for the last one year. But I understand that very recently some sense has dawned upon the Finance Ministry and the Government and particularly the Ministry of Industry. have realised how this policy affected our industrial production, and it amazes me to find how these policies are formulated and fashioned, how these liberalised imports are being managed. You liberalise imports if they produce that wealth. But if you have placed an order for the import of items for which you had been given a licence, you can ask and get another licence. There is absolutely no connection whatsoever between the imports and the production. At least the imports which you have liberalised should be tied down to production. They have not been tied down to production. They have increased the difficulties of the indigenous manufacturers and they have increased the potential of the blackmarket on these imported items. This is the state of affairs. I do hope that further attention will be paid to this matter.

Then I would like to come to the question of credit facilities and credit policy. It is only in this context that we have been wanting that the banks should be nationalised. As I told you at the very outset, I do not go by any slogans, and whether you call me progressive or retrograde it does not worry me in the least. Let us examine the question in all its essentials and see how it is going to affect our economy. The more I have examined the matter the more I find that we have raised a lot of hullabaloo and noise about it. What are we going. to do? At present we have the State Bank which controls about 33 per cent of capital. Even a western democracy like France has nationalised banks. which nationalised banks control more than 60 or 65 per cent of it. What is it extraordinary which you are going to do here? How are our banks functioning? Let us understand how the scheduled banks are functioning. will just give an example just to make you feel about it. When the Finance Minister raised this issue and said, "Well, you gear yourselves up; you try to lend to agriculture; you try to lend to the small-scale industries,"

we nad certain big statements by the Indian Banks' Association, and I have this heautiful pamphlet before me. They have stated in this pamphlet: "In fact outstanding scheduled bank assistance to small-scale Industries"they are justifying that they been doing all that is reasonably possible for the small-scale indutries-"having a capital investment of up to Rs. 5 lakhs has gone up from Rs. 28 crores in December 1960 to Rs. 91 crores in March, 1966, the sanctioned limits being about Rs. 170 crores." I do not know how these figures have been arrived at because I had a statement from the Reserve Bank itself, and the statement from the Reserve Bank tells me an entirely different story. Here is the statement from the Reserve Bank. This says that the State Bank has about 13,000 accounts so far small-scale industries are concerned. All the other scheduled banks put together have more than 14,000. As against the figure of about Rs. crores, the total given by them is only Rs. 82 crores. I do not know. is a statement from the Reserve Bank. The figures given are there. When I analysed this further, I found that all the scheduled banks' advances to the small-scale industries were limited to certain traditional industries. The important ones are light engineering goods, trnasport equipment and manufacture of metal products. Here the comparison would be really very interesting. The accounts with State Bank are 3,722. When all the scheduled banks are put together, it is 2,476. For manufacture of metal products, State Bank 1,000: others 820. I do not know what their difficulties are but it is obvious that they have not been able to adjust themselves to the policies of the Government to help agriculture, to help the small-scale industries, and I also feel that it is the unaccounted money and these hanks which are responsible for most of our difficulties Only the other day we read that in Gujarat

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): You have taken 23 minutes already.

SHRI HARISH CHANDRA When do you want me MATHUR: to conclude? In three or four minutes? THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Yes.

THE VICE-CHAIRMAN (SHRI M. MATHUR: I did not know Guiarat the rates for groundnut oil ruling quite a little 5,575 earlier were Rs. tonne, they went down to Rs. 4,100; they went down to Rs. 3,430; came down to Rs. 2,900. What does this indicate? There was hoarding. Who was helping this hoarding? How this rate come Isit because they knew that there was a possibility of the crop coming in? How have these rates come down? It is either because of the unaccounted money or these banks were supporting. The Reserve Bank issues certain directions. I had discussions with some of the top people in the banking field—I cannot here into all those details, it will take a long time, how they can manage and manoeuvre to bypass all directions of the Reserve Bank in Therefore, I think the these matters. hon. Finance Minister should hesitate to nationalise the topmost 10 or 15 of these banks and take a good care of them.

General insurance is not a very big thing so far as I am concerned. It does not make much sense to me. If we nationalise it, well and good; if we do not nationalise it, it does not make much difference.

Now, I will take up only two subjects and I will try to wind up as quickly as possible. One is about the Wealth Tax. I wish to tell Finance Minister that the returns regarding the Wealth Tax need to be checked up. It is unfortunate that we do not know what those returns are from the various top people. If he is good enough to lay on the Table of the House the Wealth Tax returns of the one hundred top people. I think you will find a lot of information running into him that these returns are false and fictitious. You want to take

[Shri Harish Chandra Mathur.] away the privy purse. If the Nizam has got five thousand crores of idle money, you cannot get it. This money is a foreign exchange money because it is as good as foreign exchange; it is in the form of jewels, gold and all that. Now, what right any citizen has got to keep idle money when economy of the country demands it? I do not say, confiscate it. Why should it not go to the bank and why should it not be made to give a return? At present, it is dead money; they are not getting even a single pie. Even if you give 2 per cent, he will get ten times of what he has got by way of privy purse. Then, you must have your Wealth Tax according to your socialistic pattern. How are you going to tax that wealth. If it is the studied policy of the Government that nobody should have more than Rs. 5 lakhs or Rs. 6 lakhs or Rs. 10 lakhs, then he will see what happens to it within ten years. And I do think that this question has not been looked into as it should have been all this time.

And the last point that I would like to mention is about the controls. This policy on controls followed by Government has also been very intriguing so far as I am concerned. They first decontrolled cement. raised the question in Parliament, in the Lok Sabha, there. They gave an increase for expansion of the industry. When I asked: "You have got abundant sugar and why you do not decontrol it now; you have got so much in stock, there is no blackmarketing, this is the time to decontrol it," he said—it is his words—"it is essential, we do consume it, we eat sugar; I cannot decontrol sugar unless and until I have a carry-over of six lakh tonnes, I will never do it. Here is a special Committee of exports." This ignorance of the experts is one of the greatest defects of the economy. Now, they are going to decontrol sugar. When it is selling at Rs. 1.75 a kilo and the rate is Rs. 4 in the black market, are we throwing up

our hands in horror? Are we rendering, yielding, ourselves to the difficulty or are we following studied policy?

Iron and steel was decontrolled. They talked of the Raj Committee without understanding. The Ray Committee's recommendations were there should be stocks built up every State. Without building stocks in the States, you decontrolled it. What was the result? The prices increased. Decontrol means price increase of 25 per cent. Will the Finance Minister explain to me whether the Tatas were making good profits or not, whether the Tatas were making good paying high dividends or not? If they were paying high dividends, what is the justification for the price rise in steel? And the price rise has been to the extent of 25 per cent in the matter of certain items which needed by the small-scale industry.

About cement decontrol last year, is it not a standing scandal? What has happened regarding cement? They came here for a price rise. How have they conducted themselves? They wanted funds for expansion. But the expansion has not taken place. They had all the money, but no expansion is there. They want that the freeze on the dividend should go away, that the price should further be increased. And they have set up an organisation called the Coordination Organisation or whatever it is. This is one of the greatest scandals in history. just tell you what the facts are of this scandal. They collected about Rs. 40 lakhs or Rs. 42 lakhs in that fund. This fund belongs to the companies and must be on the account of the companies. But they are not accounted for by the companies. What has happened to these funds? These funds are chartered out for public relations of the cement industry. What are the public relations of the cement industry? Who are the public relations officers of the cement industry? Are the public relations officers of cement industry the Members of Par-

mament of the Chief Ministers of the States? A high person holding high authority in the political life of the country-this is one of the worst types of corrupting the political life and the administration and I do wish that the Finance Minister, in conjunction with the Home Minister, takes up this issue and sees how this money is utilised. As a matter of fact this money belongs to the consumer because he has been charged a higher rate all this time. Apart from amassing a great wealth, estimated at Rs. 60 crores by manublackmarketing between the facturer and the trader, they have this money which is about Rs. 40 lakhs and which has been used in corrupting the political life of this country. can you have an honest administration? The central point of my friend. Mr. Rajnarain, when I entered House, was about the anti-corruption measures. He was talking about big money, he was talking about corrupting the officials, he was talking about this officer or that officer and about the top-most people in the country. and he appealed to Shri Morarji Desai. But does he remember that the first thing that Shri Morarji Desai recommended was the setting up of an institution which will look after corruption at the highest level and that is the institution of Lokpal? What is that institution? That institution is not to be appointed like any thing. His appointment and his terms are such as would inspire confidence in every human being in this country, because the Lokpal is not only be appointed by the Prime Minister or the President on the advice somebody, but the Lokpal is to he appointed in consultation with leaders of the Opposition of the Houses and in consultation with the Justice of the country. And he will be looking into maladministration and malpractices with which the top-most people including the Prime Minister and the Chief Ministers of the States are concerned This is what have done, this is what we have recommended But what has happened to it? I was really amazed to read in today's papers that the West Bengal Government does not want this sort of thing. They do not want a Lokpal. They consider it would an interference in their affairs. my friend who is a joint partner in that Government has any they should get out of that. If they want the political life to be glorified. they should support this institution. But if they are partners there and talk tall here, I think it makes no sense.

I do hope that we are on the last rung, as I submitted earlier. country is facing a challenge and we must accept that challenge. And I do hope that we will be able to give a good account of ourselves and by standing on our own legs, will able to salvage our economy, by not being dependent on others we will be able to give an image of this country of which both those sitting on this side as well as on that side of House will be proud.

SHRI RAM NIWAS MIRDHA: One point of clarification. He said about cement. He may clarify so that proper reply may be given by the Government Does he mean to say that Rs 45 lakhs were collected by the Co-ordination Organisation distributed to the various type of people and MPs? Is that what he means?

SHRI HARISH CHANDRA MATHUR: That is my information. I have already tabled a question. It will come up tomoriow. And let us see what the Minister says about it. And I am going to pursue this matter.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Mr. Banka Behary Das I may tell you that you have 14 minutes.

SHRI BANKA BEHARY (Orissa). With the little time at my disposal, I will not deal specifically about all the taxation measures that we can find in the Finance Bill. I have spoken about them but still I hold the view that some of the excise imposts that have been there in the Finance Bill should be

[Shri Banka Behary Das.]

We say that we are living in a planned economy and the planning Commission is going to be reorganised also. But, Sir, I feel and give a warning to this Government that this Planning Commission, the way it is constituted, is not going to take us very far. We see the Deputy Chairman of the Planning Commission, Mr. Gadgil, believes in an economy of austerity. On the other hand we see the Government which, though they profess a planned economy, pursue a policy which goes counter to this planned economy.

I will not deal with all those things of which Mr. Mathur has spoken. In the papers you can see there is much talk about decontrol of sugar. There might be decontrol but a portion of it will be within the controlled economy and a portion will be outside. What has been the history of sugar in this country? I am amazed that this is being discussed in a year when we have deficit of sugar and when we get reports from the State Governments and the Central Government goes on saying that in the next year we are not going to be in a very good position about sugar and the production of sugar will be going down. That is the anticipation. And when there is a deficit of sugar and our anticipation for the next year is that there will be a further deficit, we talk of decontrol.

It is a peculiar phenomenon in this country that even those persons who believe in free enterprise, talk of controls sometimes just like politicians talking of decontrol when there is deficit and vice versa. You know, Sir, a few days back when the question of coal was raised and discussed and when the Government of India considering decontrolling because in their opinion there was surplus coal, the coalminers demanded that there should be control for another six months at least. Similarly, when we see that the position of sugar is very bad, the sugar magnates talk of decontrol and try to pressurise this Government. So I do not know where the Government is going. That is why I give a warning to this Government that even if you change the character of the Planning Commission consisting of experts, with Professor D. R. Gadgil as its Chairman, . . .

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Deputy Chairman.

SHRI BANKA BEHARY DAS: Yes, Deputy Chairman, . . . the net result will be that either he will feel suffocated and quit or he will have to behave in a manner as the politicians of this country have behaved believing in one thing and recommending another.

Mr. Vice-Chairman, I want to say in this connection that the entire policy regarding excise duty has been misused by this Government. What is the purpose of this excise duty? Is it for amassing wealth, collecting resources for the country? What has been the history of this excise duty during the last ten or fifteen years?

Sir, when war with China came the Government needed money the only thing they did was to increase the excise duty without caring for the economy of this country, and they got in one year, subsequent to that Budget, Rs. 120 crores out of it. If you see the entire history of this excise duty you will find that every year the Finance Minister, whenever he needs money, goes on raising the excise duty, never trying to think how the resources of this country can be augmented, never trying to think how economy has to be observed. I will just give one instance. Take the case of matches one of the most essential goods for the rural people of this country. Can you justify in matches an excise duty which is more than hundred per cent., much more than the cost of a gross of matches? Can you justify the excise duty on sugar? Can you justify the excise duty on shoes? Here I want to say that the entire policy of this Government about excise duty has been misused. The entire policy has been directed in such a way that they are interested only in getting more and more money.

Mr. Vice-Chairman, when the prices of some of the raw materials are rising because of the drought, has Government ever thought of maintaining the price level, to de∽ crease the excise duty on particular goods, specially essential goods? So, Sir, again I plead that this Government only to collect resources, without taking care of the economy, have only utilised this weapon. They know only how to augment the resources by this method.

Here I want to say that the entire policy of the Planning Commission in this country has been to have economic growth without any stability to have economic growth with an inflationary base. I still remember that in 1954 a report was given to the Government of India in which the Government of India was cautioned to follow a policy of economic growth with stability. But what has been I think, after that rethe result? port the Government has gone on inflationary tendencies not only about deficit financing but in other aspects also. Now the time has come to warn them of a dangerous situation in India because of this policy inflation. Inflation is a socially ugly and economically wasteful means of The redistriincreasing investment. butive effects of inflation are such that they lead to inequitable shifts in incomes, with arbitrary losses to low and fixed income groups those "advantawindfall profits to geously" situated. Inflation savings and investment adversely.

Some people say that it is a paradox here that when we have an inflationary economy we have a recession. That is not a paradox. That

may be a paradox according to the classical economic theory. But if you survey the economic condition of the entire world since the last World War, you will find that beginning from Latin America to entire Asia, even the developed countries of this world have suffered because of these inflationary tendencies and recession has followed in its trail. So it is not a paradox becaue the more we depend upon this inflation the more we are going to push our economy to a position which will bring conditions of recession in this country.

Bill, 1967

Also I want to say that during the Second and Third Plan periods the Government policy of expenditure and investment was so misdirected that the net result was an imbalance between agriculture and industrial sectors. Our policy has been a sectorial bottleneck in the economic jargon.

Sir, you know that during the first Five Year Plan we gave some attention to the agricultural sector. climate to a certain extent favoured us and as such there was, to a certain extent, stability in the price level in the country. But during the Second and the Third Plan the direction in which our outlay and penditure was planned resulted in an imbalance in this economy. planners forgot, our Ministers forgot. that the entire industrial base of this country is to be based on the agricultural sector.

The other day I heard my colleague, Mr. Pant, when he wanted to explain away the situation and when he gave some hopes about the coming climate. He said that even developed countries like the U.S.A., the U.S.S.R. and the U.K. suffered from these climatic conditions. Sir, again I want to say that in these countries climatic conditions have always had some effect upon the agricultural sector; yet they have been successful in planning their agricultural sector

[Shri Banka Behary Das.]

1943

to such an extent that climate has always a marginal effect on their agricultural production. I understand if we had no planning here, if we believed in a free economy, then climate would have taken care of the agricultural sector then the Government and the Minister could have some justification to explain away the situation. But after fifteen years of planning and spending of Rs. 20,000 crores in development sectors, if we still depend, not to a marginal extent but basically on the climate, then what will happen to this country? Sir, we know that if this country is to be built up, if we want to build up our textile industry which is one of the oldest industries of this country the industry which is one of the oldest industries of this country, the jute industry which is one of the oldest industries of this country, then the entire base of these industries will have to depend upon agriculture alone. So explaining away the situation like this, that something has happened to the climate, does not justify the wrong policy that have followed up till now. In this connection, I will give you an instance. The price of sugar has increased at an average annual rate of 6.3%, during the Second Five-Year Plan and by 3.9 per cent during the Third Five-Year Plan. And peculiarly you will find that during these two Plan periods, there are two years of decontrol followed by the three vears of control. This is the way the economic policy of this Government has been carried on up till now. If we believe that this is a planned economy, basically we will have to believe that we will have to pass through a period of regulated economy. There might be temporary surpluses because of a good climate and there might be temporary reverses because of a bad climate. And for a long period this country will have to believe that without a regulated economy, this country cannot be saved That has been the debacle of this country. The planners and the Government of this country cannot make up their mind in spite of the fact that they say that they believe in planned growth of this country. If you look to the history of cement, you will find that one or two years of control is always followed by decontrol for one or two years and this again is followed by control. I cannot understand this. understand your mistakes for years or six years. But if you look at the history of particularly the textile goods, cement and sugar you will find that the Government has moved like the pendulum of a clock, from control to decontrol according to the climate of the country, according to the needs of the country. Sir, I want again to emphasise that if we are sincere about planned development, instead of trying to explain away the situation, we should own our defects. We should say that we have made mistakes by not giving much more importance to primary sector of this country which only the apex of industrial and other sectors can grow.

Sir, I now want to say a few words about income-tax and also about sales-tax, though it is not under the sphere of the Finance Minister. How long are you going to lose on this account? I do not understand when some people clamour for some concessions on income-tax. When I hear from these industrialists that this is the most heavily taxed nation in the world, I would like to remind them of what happened during the Second You had income-tax, World War. you had super tax excess profits tax and so many other taxes. But never bothered about them at that time. Now when the country is in a very difficult situation, when virtually we have war conditions with Pakistan and China and when we are having a war on poverty in this country and when we need more of investment, is it proper for these industrialists, who never believe in decontrol or control—they believe in

control or de-control according to their own selfish ends which they want to achieve-to talk in this way? It is astonishing that they talk in this way. I would suggest to the Minister to find out a way by which evasion of tax can be stopped. I would like to make a suggestion in this connection for future action. Nowadays you are spending much money in the private sector and you are having trading relations with private persons and companies and the sources of money of these private persons and companies are the Government money only. But what about their happens income-tax? They utilise for themselves the money that they get from the Government by having trading relations with the Government. And they give a return after one year, a false return. Sometimes you book them after four five years. That means that the money that goes to them from the Exchequer is utilised by them for their own purposes and it comes back at a reduced rate after one or two years and sometimes after five or six years. I would like to know the Minister whether he can change the Income-Tax Rules so that the very source here can be tapped the sources of Members of Parliament and fixed-income groups The moment a clerk being tapped. gets his salary, he gives the incometax. The moment a Parliament Member draws his salary, he gives income-tax. He is not allowed ven to pay the income-tax after one year, not to speak of cheating the Government. But what do these millionaires do? They do not pav income-tax like that. So I am saying that in respect of that money which they draw from the Government-I am not referring to the money they get from the consumers—if some formula is evolved by which of that money that is going to the industrialists and businessmen because of their trading connections with the Government, a portion kept back as income-tax, I think the problem can be solved. I also suggest that the Finance Ministers of the

States should do the same thing in regard to sales-tax. Today the Government is the greatest purchaser. When they purchase things from private persons, they pay sales-tax to the private persons and the private businessmen return the same salestax after some vears and it comes back to the Government. The money that is due to the Government kept in trusts for a pretty long time by the businessmen and then it is paid back to the Government. is a fantastic position. I can give a suggestion in this regard. I have discussed this with experts because I was in some way connected with the Taxation Enquiry Committee of which the Chairman of the National Council of Applied Economic Research Dr. P. S. Lokanathan, was the Chairman. I suggest that if the Government, instead of paying that salestax, keep it with them as part of the sales-tax that is due to them, then the Exchequer of the country will be benefited to that extent and these people will not get that benefit. I want to say that some device should be there because we know how it happens. The assessment takes place after four or five or six years and during this time, the money is with the businessmen. They invest it and get money out of it. And when Government goes to collect the tax, you will find that either the property has been mortgaged or he has no property or he gets a passport and flees from this country like Dr. Teja. There is no other course left to the than to write off the Government amount. So. Sir, I want to advise the Finance Minister and the Finance Ministry that they should find out some way so that we can collect the income-tax on an ad hoc basis from the very source, that is, at the very moment Government pays them money in the course of their trading connections. This to a certain extent, will help to prevent evasion.

Bill, 1967

Then in the end, I would like to say a few words about this price freeze and wage freeze.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): You have exceeded your time by eight minutes.

SHRI BANKA BEHARY DAS. By 5 O'clock I will finish.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): There are several speakers. I did not want to be strict, but you should have restricted vourself.

SHRI BANKA BEHARY DAS: I agree thank you. 1 1 :

5 P.M.

श्री शिवानन्द रमौल: (हिमाचल प्रदेश): उपाध्यक्ष महोदय, इस मुल्क का सदन के सामने लेखा जोखा फाइनेंस बिल के द्वारा श्राया श्रीर उस पर काफी गौर से माननीय सदस्यो के विचार सदन के सामने भ्राये। शुरू से जब से यह मुल्क भ्राजाद हुन्ना उस वक्त से महात्मा गांधी के नेतृत्व के मातहत जो हमारी विचार धारा थी सादगी से रहना, ईमानदारी से रहना श्रीर ऊंचे ख्यालात बनाना । उस ग्राधार पर हमने ग्राजाद भारतवर्ष को चालाने का प्रयत्न किया था ग्रीर भारतवर्प में जो बहसंख्यक कृषक जनता है जो कि लगभग 80 प्रतिशत की भारतवर्ष की श्राबादी है उसके संबंध में ध्यान रखा गया था कि उसकी बेहतरी श्रीर बेहबुदी के लिये इस मुल्क में साधन जुटाये जार्ये। तालीम का सिलसिला बडे जोरों से चलाया, एडल्ट एजूकेशन की ग्रौर तमाम भारतवर्ष के गाव गांव में स्कूलों के फैलाने की स्कीम चली श्रीर उसकी बनियाद रखी बेसिक एजुकेशन, खास कर के देहातों में जिस एजुकेशन मे खेती बाड़ी का जाम छोटी छोटी दस्तकारी का काम श्रौर इसी किस्म की शिक्षा देने का प्रयत्न किया जाना निश्चित किया गया था। मुझे भली प्रकार याद है कि बेसिक एजुकेशन की शिक्षा का एक कैम्प हमारे यहां नाहान मे लगा था जिसका उद्घाटन हमारे राष्ट्रपति डा० जाकिर-हुसैन साहब ने ग्रपने हाथों से किया था श्रौर उसमें हिमाचल प्रदेश श्रौर पंजाब

वगैरह के टीचर लोग शामिल हये थे श्रीर वह शायद ढाई तीन महीने का कैम्प लगा था ताकि उनको उसमे बेसिक एजकेशन की टेनिंग दी जाय। मझे भी इस कैम्प में रुचि थी ग्रौर मै भी उसमें कुछ ध्यान देरहा था । तो मझे हैरानी होती थी कि ग्रेज्एट टीचर थे वे ट्रेनिग में तो थे लेकिन वे उस चीज का मजाक उडाते थे कि यह दिन भी ग्राना था कि हमको मिटटी के खिलौने बनाने का काम सपूर्व किया गया है । मेरा कहने का तात्पर्य यह है कि जो हमारी स्कीमों को कार्यान्वित करने वाले है, जो सर्विसेज हैं उन को उसमें एतकाद नहीं है जो कि काम कांग्रेस की योजना के मृताबिक उस वक्त गर्वमेंट कांग्रेस की गवर्नमेंट चलाना चाहती थी । यही उदाहरण ले कर के मैं सभी चीजों के वास्ते कह सकता हं कि बड़े ऊंचे दर्जे के सिद्धांत हम लागु करते हैं श्रीर उससे हम मुल्क को फायदा पहुंचाने की इच्छा करते हैं लेकिन वह भली भांति इम्प्लीमेट नही हो पाता ग्रौर उसका परिणाम यह होता है जैसाकि बेसिक एज्-केशन के सिलसिले में हम्रा कि करोड़ों रुपयों का सामान देहातों के स्कुलों में खरीद कर के रखा गया है जो कि बेकार गया है श्रौर उससे कोई फायदा मुल्क को नहीं हुन्ना। कई दफा यह सवाल सदन में डा० राजेन्द्र प्रसाद, पंडित जवाहर लाल नेहरू वगैरह के सामने भी श्राया उन लोगों का स्वर्गवास हो गया उनका यह ख्याल था कि हमारी शिक्षा पद्धति का जो सिलसिला है इस को बदलना चाहिये किन्तु इतनी मुद्दत के बाद भी हमारा वह सिलसिला बदला नही । मतलब यह है कि हमारा जो भ्राधार काम करने का है वह चुकि श्रंग्रेजी शिक्षा हमने पाई इसलिये श्रंग्रेजी विचार पर ही सारा कार्यक्रम चलता है जिसके नतीजे के कारण हमारी ट्रेडिशनल चीज कुछ श्रोर लेकिन करने का बनावटी तरीका ऊपर से एक इंगलिश विचारधारा के मुताबिक हैं जैसे नशाबन्दी का सवाल है पढ़े लिखे लोग कहां तक इसके हक में है यह नुमायां बात है। कहने का मतलब यह है कि जब तक हम शिक्षा पद्धित को और उसके आधार पर अपनी विचारधारा को नहीं बदलेंगे उस वक्त तक बड़ा मुश्किल है कि हम मुल्क की आर्थिक स्थित को उपर ले जायें।

फिर हमने ऊंचे ख्याल के मुताबिक एक स्लोगन दिया कि स्टैंडर्ड ऊंचा करना है भ्रौर स्डैंडर्ड ऊंचा करने के लिये हर एक की इच्छा हो गई है चाहे किसी भी तरह स्टैंडर्ड ऊंचा करें, चाहे पैसा रिशवत से श्राये या किसी श्रीर ढुंग से श्राये, ईमानदारी की इंकम काफी न होते हुये भी यही ख्याल कि स्टैंडर्ड ऊंचा हो जिसकी कोई सीमा नहीं कि कहां तक हो कहां तक उचित हो संकता है । हमारा नैतिक स्तर गिरने की वजह से मुल्क के हालात कुछ बिगड़ते चले गये ग्रीर ग्राज मुल्क में इतनी श्रशांति है। फाइनेंशल स्थिति ठीक बनाने की तमाम कोशिश के बावजूद भी हालत ऐसी होती चली जा रही है श्रीर श्रखलाक इतना गिरता जा रहा है कि हम देख रहे हैं कि जो एज्केटिड क्लास है, सरकारी मुलाजमीन हैं वह रोजाना किसी न किसी प्रकार के जलसे जलूस भत्ता बढ़ाने के लिये, तन्ख्वाह बढ़ाने के लिये, करते हैं सारी चीजों के लिये इस किस्म के ग्रान्दोलन चलते रहते हैं कहां तक चलेंगे, एक तरफ कीमतें बढ़ रही हैं श्रीर कीमतों के घटाने का जो यत्न हो सकता है वह करना चाहिये लेकिन इसका ग्रंत कहां होगा । लिखे पढ़े लोग, जो सरकारी म्लाजमीन हैं जो व्यापारी वर्ग है इन लोगों के पास संगठन है, विद्या है, बात को समझते हैं तो जहां इनकी इच्छा के खिलाफ कोई बात हुई उनका ग्रान्दोलन शुरू हमा । लेकिन एक बडा भारी हिस्सा 80 परसेंट जो जमीदार गांवों में देहातों में रहते हैं उनका है जोकि अनपढ़ भी हैं श्रीर जिनकी माली हॉलत भी कमजोर है ग्रीर जो संगठित भी नहीं हैं, उनकी इस महंगाई के जमाने में क्या हालत है। माननीय सदस्य शायद समझते हों कि जो जमीदार लोग है उन सब के पास ग्रनाज है ग्रीर वे खाते पीते होंगे लेकिन मैं माननीय सदस्यों को बता देना चाहता हूं कि देहात में यह स्थिति है कि ज्यादातर लोगों के पास दो वक्त के खाने की रोटी भी नहीं है, बड़े बड़े जमीदार जो है उनके पास हो सकती है, उनके पास गल्ला हो सकता है, लेकिन जो छोटे छोटे जमीदार हैं वे पत्ते खा कर या किसी भ्रौर तरह से ग्रपना पेट भरते है ग्रार ग्रपना दिन गुजार रहे हैं, लेकिन उनकी तरफ किसी की नजर नही है, गवर्नमेंट मुलाजमीन की नजर नही है, जो जलुस निकालते हैं उनको इसका ख्याल नही होता कि इतनी तन्ज्नाहें ले कर भी जब हभारी यह हालत है तो जो लोव देहातों में रहते हैं उनकी क्या हालत हो सकती है और उनकी मार्थिक स्थिति किस तरह से भ्रच्छी की जा सकती. है।

तो मैं ग्रपनी सरकार से निवेदन करना चाहता हं कि जहां मुल्क की ग्राधिक स्थिति को बढ़ाने की तरफ इन्डस्ट्री वगैरह की तरफ ध्यान दिया जा रहा है वहां दूसरी तरफ, देहात की जनता की तरफ भी ध्यान दिया जाय, उनकी बेकारी बेहतरी के लिये, बेहबूदी के लिये जो काटेज इंडस्ट्री वगैरह का प्रोग्राम था, जो बेसिक एजुकेशन के मातहत काभ चलने वाला था, जो कि इस वक्त बिल्कुल नहीं चल रहा है, उसी किस्म की कोई योजना कायन करके उनकी स्थिति को ऊपर उठाने की कोशिश की जिससे कि उनकी भाली हालत भी ग्रच्छी हो श्रौर माली हालत ग्रन्छी होने की वजह से वह खेती वारी में भी ग्रपनी तवज्जह उनके लिये सिचाई वगैरह लगा सके भी पैदा करे क्योंकि के साधन

[श्री शिवानन्द रमौल]

की तभाम खुशहाली तथा समृद्धि की बुनियाद एग्रीकल्चर पर ही है, उसी की बिना पर ग्रापका इंडस्ट्रियलाइजेशन भी चलेगा ग्रीर उसी बिना पर दूसरे काम भी चलेंगे।

इतना कहने के बाद चन्द ग्रपने प्राइवेट, प्रादेशिक मामलात भी इस माननीय सदन के सामने रखना चाहता हूं। बड़ी खुशी की बात है कि काफी दिनों की जद्दोजहद के बाद हिमालय के लोगों को एक मौका मिला कि उनका प्रदेश बड़ा हुआ। आशा है कि प्रदेश के बड़े होने से हमारी हालत भी सुधरेगी ग्रौर हम तरक्की करेंगं लेकिन इत्तिफाक से बारिश न होने की वजह से खेती नहीं हो सकी ग्रौर जैसी खाद्य समस्या और जगह है वैसी हो समस्या हिमाचल प्रदेश में भी है। पहाड़ी इलाका होने को वजह से और खेती बाड़ी के लायक जमीनें कम होने को वजह से वह इलाका डेफिसिट रहा है। तो पहले वहां की जितनी पैदावार थी असको महेनजर रखते हए लगगग 14,000 टन ग्रनाज का खर्चा था जिसमें से 6 हजार टन इम्पोर्टेंड गल्ला हिमाचल प्रदेश को जाता था सेन्ट्रल गवर्न मेंट के मार्फत भौर 8,000 टन पंजाब के इलाके से साधारण व्यापारिक रास्तों से ग्राता था । उसमें हिमाचल प्रदेश को कतई तंगी नहीं होती थी ग्रीर उनका खाने पीने का काम ठीक से चलता था लेकिन बड़ा हिमाचल प्रदेश बनने के बाद कुछ श्ररसे तक यह सिलसिला चलता रहा, बाद में केन्द्रीय सरकार के साथ यहां चीफ मिनिस्टरों की कान्फ्रेंस में बातचीत हुई ग्रीर पंजाब के चीफ मिनिस्टर साहब ने सिन्गल जोन बनाने का सुझाव रख कर पंजाब का सिन्गल जोन करार दिया जिसकी वजह से जो गल्ला पड़ौसी पंजाब भ्रीर हरियाना के इलाकों से ग्राना था वह ग्राना बिल्कूल बन्द हो गया। यहां तक बन्दिश हो गई थी कि पकी पकाई रोटियां तक कालका स्टेशन में रोक दीं भौर कहा यहां खा लो वरना हिमाचल

प्रदेश की टेरीटोरी में नहीं ले जा सकते । तो इस हद तक सख्ती की गई। लेकिन भ्राखिर जब सिंगल स्टेट जोन किया तो उसके आधार पर, स्टेट लेवल पर ग्रनाज देने पर फैसला हम्रा । लेकिन उसे मंजर करने के बाद भी उसमें बहुत प्रकार की अड़चनें आती रहीं हैं जिनकी वजह से उचित मौके से हमको गल्ला पहुंचता है? यहां तक कि पेशगी पैसा दिया गया । लेकन फिर भी गल्ला वक्त पर नहीं मिल रहा है। तो इस वजह से मैं इस सदन की मार्फत अपनी सरकार से यह इतिला करूंगा कि खाद्य समस्या की वजह से वहां पर बड़ी भारी दिक्कत हाल के दिनों में पैदा हो गई है। तकरोबन ड़ेढ़ दो महीने के वास्ते यह दिक्कत मालूम देती है इसलिए इसकी तरफ मैं ग्रापका ध्यान दिलाते हुए ग्रर्ज करूंगा कि उस समस्या को हल करने का केन्द्रीय सरकार का श्रहम फर्ज है क्योंकि हिमाचल प्रदेश युनियन टेरीटोरी है, उसके प्रति खाद्य समस्या की जिम्मेदारी केन्द्रीय सरकार के ऊपर, खास कर होम मिनिस्ट्री के ऊपर म्राती है। इस वजह से वे अपने इस कर्त्त व्य को समझ जितनी गल्ले की जरूरत हिमाचल प्रदेश की है, जो लगभग 24,000 टन मासिक की है, वह ख्वाह पंजाब से दिलाएें चाहे सेन्ट्रल पूल से दिलायें, जल्द से जल्द उतना गल्ला दिलाने की कृपा करें वरना हिमाचल प्रदेश के लोगों की दशा बहुत खराब होने लगी है। अब तक किसी न किसी तरह से जो मुसीबतें थीं वे झेलते गये अब उनकी सहने की शक्ति रही है, गल्ला बिल्कुल उनके पास नहीं है जब तक कि उन के पास नयी फसल की पैदावार न ग्रा जाये। इसलिये मैं यह निवेदन करूंगा कि उनको जो गल्ला पंजाब की मार्फत म्राना है ग्रीर जिसका पैसा हिमाचल प्रदेश सरकार ने दे भी दिया है लेकिन वह गल्ला पूरी माता में नहीं पहुंचा है वह गल्ला पहुंचने की सुविधा दी जाये और पंजाब गवर्नमेंट को उसके बारे में इन्सदृक्शन दिये जांय ।

इसके भ्रलावा , हिमाचल प्रदेश बना

तो शिमला को उसमें शामिल कर लिया गया लेकिन तमाम जायदाद, मकान श्रादि जो शिमला मौज्द हैं वह हिमाचल प्रदेश सरकार को नही दिये गये।

Finance (No. 2)

(Time bell rings.)

दो मिनट में खत्म करता हं। शिमला हिमाचल प्रदेश गवर्नमेंट के पास आया लेकिन बदकिस्मती से हिमाचल प्रदेश की स्थिति ग्राज भी तकरीबन वहीं है जो कि शिमला न स्राने से पहले थी, यानी वहां को जितनी भी प्रापर्टी है, सेन्ट्रल गवर्नमेंट को या पंजाब की, जो उनके पास कब्जे में थी वह हिमाचल प्रदेश गवर्तमेंट के कब्जे में नही दिलाई गई, जैसाकि महाराष्ट के डिवीजन के वक्त एक नीति निष्चित हुई थी कि जो जिप इलाके, में मकानात प्रापर्टी, जिस के हिस्से में जो शेयर आयेगा वह प्रापर्टी उसके हिस्से में रहेगी। तो जब यह सिद्धांत मान लिया गया, फिर भी वह हिमाचल प्रदेश में लागू नही हुन्ना क्योंकि बहुत सी बड़ी दड़ी इमारतें हैं जो पंजाब ग्रौर हरियाना के कब्जे में इस वक्त भी मौजूद है और इस वक्त कई हजार लोग उस इलाके से जो पंजाब से हिमाचल प्रदेश में श्राये श्रौर उनकी तादाद पांच छः हजार के करीब है, जो शिमला में ग्राए हैं। हिमाचल प्रदेश के पास उनको ठहराने के लिये जगह भो नहीं है मकानात, जो हिमाचल को मिलने चाहिए वे इस प्रकार बांटे गए कि जैसे दो रेस्ट हाउनेज पंजाब की दिये गये, दो रेस्ट हाउमेज हरियाना को दिये गये, डेन्स कोलो एक बडो बिल्डिंग है वह पंजाब को दी गई, गार्डन कैमल स्रौर रेलवे बोर्ड बिल्डिंग में एकाउन्टेट जनरल पंजाब का दफ्तर है, जोगेन्द्र नगर पावर, हाऊप भाखड़ा डैम पंजाब को चला गया . . .

उपसभ ध्यक्ष (श्री महावीर प्रसाद भागंत्र) : लेकिन यह सब फाइनेंस बिल में कहां ग्राना है रमौल साहत्र ?

श्री शिवानन्द रमौलः तो जो भी मकानात या दूसरी सम्पत्ति शिमला में है उनमें हिमाचल प्रदेश सरकार को कोई दखल नहीं है। मैं निवेदन करूंगा कि इस किस्म की जो प्रापर्टीज इस वक्त हिमाचल प्रदेश में है, चाहे केन्द्रीय सरकार की हों चाहे पंजाब सरकार की हों, उनका ग्रधिकार हिमाचल प्रदेश गवर्नमेंट को मिलना चाहिये। एलरज़री एक बिलडिंग है जिसमें पंजाब का सेकेटेरिएट था, ग्रब हिमाचल प्रदेश को बड़ी कोशिश के बाद मिला । स्रभी भी वह स्राधा बार्डर रोडस के पास है जो कि वे खाली नहीं कर रहे हैं तो मैं यह निवेदन कर रहा हं कि बजाय ऐसी हालत पैदा होने के जो हम नहीं चाहते कि पैदा हो, केन्द्रीय सरकार इस पर ध्यान देगी श्रीर यह जो मश्किलात हिमाचल गवर्नमेंट के सामने ग्रा रही है उनको सुधार कर हिमाचल प्रदेश गवर्नर्मेन्ट की सहायता करेगी।

श्री जगत नारायण (हरियाणा) : व्हाइस चेयरमैन सर, मैं म्रापकी वसाहत से एक सर्कुलर जो पिछले दिनों मझे मिला है फाइनेंस मिनिस्टर साहब की खिदमत में कुछ हिस्सा उसका पढ़ना चाहता हूं। 5 श्रीर 6 अगस्त को यहा एक सेमीनार होने वाला है इसलिये कि जो रूरल एरियाज में ग्रनइम्प्लायमेंट है उसके मुतालिक सोच विचार किया जाय श्रीर ये ब्लाने वाली संस्थाएं है दिल्ली सर्वोदय मंडल, गांधी स्मारक निधि, गाधी पीस फाउन्डेशन, ग्रसोसियेशन म्राफ वाल्यन्टरी एजेन्सीज फार**्** डेवलपमेन्ट, मव कमेटी म्राफ दि गांधियन कन्स्ट्रक्टिव्ह प्रोग्राम भ्राफ दि गाधी सेटीनरी कमेटी । इसमें जो पहला पैरा लिखा है वह सुनाना चाहता हं :

"India is predominantly There is not a single State which does not face the problem of agricultural unemployment. According to an expert opinion 45 per cent or 225 millions of the total rural population subsist on sub-human standard living, less than Rs. 10 per head per month; 50 per cent or 250 millions live on minimum human

[श्री जगत नारायण]

tence, living at Rs. 20 per head per month. Only 5 per cent of its population live on relative comfort."

ग्रगर इस सर्कुलर में जो लिखा गया है यह तसवीर दुरुस्त है, क्योंकि जितनी संस्थाग्रों की तरफ से यह सेमीनार बुलाया जा रहा है उनको मेरे ख़याल में हमारे डिप्टी प्राइम मिनिस्टर साहब का श्राशीर्वाद हासिल है भ्रौर कोई न कोई संबंध उनका है, तो क्या यह सही है कि 22 करोड़ इन्सान इस मुल्क में 10 रु० माहवार फी ग्रादमी कमाते हैं ग्रीर 20 करोड़ इन्सान 20 रु० माहवार कमाते हैं। ग्रगर यह तसवीर है हिन्द्स्तान की, कांग्रेस के बीस साल के रूल के बाद, तो मैं यह समझता हूं कि उसके राज्य में जो तीन पंच साला प्लान बनाये गये, जिन पर ग्ररबों रुपये खर्च किये गये, मगर ग्राज इस देश में यह हालत है तो यह समझता हूं कि यह प्लालिंग कमीशन को बिलकुल स्केप कर देना चाहिये प्लालिंग कमीशन बनने से पहले कम से कम लोगों को खाने को तो मिलता था, भाव सस्ता था। मगर ग्राज तो हालत यह है कि न ग्रनाज मिलता है न भाव सस्ते है, न किसी तरह की स्विधा है देश में । तो इस प्लालिंग कमीशन में हमारे देश का अरबी रुपया खर्च हीं रहा है इस प्लालिंग कनीशन की जगह हमारे सेन्टर में एक प्लानिग मिनिस्टर होना चाहिये। भौर इसी तरह से हर एक स्टेट में एक प्लानिंग मिनिस्टर बनना चाहिये। जो पूराने रिटायर्ड म्राफिसमं हैं, उनको दो दो, तीन तीन हजार रुपये के तनख्वाह में प्लानिग कमीशन के दफ्तरों में रखा गया है, एजू हेगन डिपार्टमेंट में रखा गया है, एग्रीकलचर डिपार्टमेंट में रखा गया है और इस तरह से देश का रुपया जाया किया जा रहा है। इसलिये मैं बड़े अदब के साथ अर्ज करना चाहता हूं कि इस प्लानिंग कमिशन को स्क्रेय कर दिया जाय क्योंकि इस प्लानिंग कमिशन की वजह से हमारा मुल्क फैमिन का शिकार हुआ है। इस समय हमारी हैसीयत दुनिया के सामने एक भिखमंगे के समान हो गई है। मैं वजीर साहव की खिदमत में यह ग्रजं करना चाहता हूं कि जो ग्राकड़े दिये गये हैं ग्रार वे दुरुस्त हैं, तो मैं समझता हूं कि हिन्दुस्तान की यह शानदार तस्वीर नहीं है ग्रीर कांग्रेस सरकार को इस पर नाज नहीं करना चाहिये। उनको तो ग्रपना सर शर्म से नीचे कर लेना चाहिये क्योंकि कांग्रेस सरकार की वजह से ही हिन्दुस्तान की हैसीयत दूसरे देशों में इतनी गिर गई है।

इसके साथ ही साथ मैं ग्रदब के साथ वजीर साहब से दरखास्त करना चाहता हं कि वे एक मजबत फाइनेंस मिनिस्टर हैं भ्रौर हिन्दूस्तान की इकानोमी को मजबूत बनाना चाहते हैं। मैं उनसे एक सवाल पूछना चाहता हुं कि जो ग्रांकड़े हमें रिपोर्टी में मिलते हैं, ग्रगर उनके हिसाब से हम चलें तो हम जितना फूडग्रेन भ्रपने देश में पैदा करते हैं उसके हिसाब से हमने 1964-65 में 89 मिलियन टन पैदा किया । 1965-66 में 72 मिलियन टन पैदा किया, 1966-67 में 76 मिलियन टन पैदा किया । भ्रगर इस सब पैदावार का मीन निकाला जाय तो वह करीब 79 या 80 मिलियन टन पड़ता है। भ्रगर भ्राधा किलो के हिसाब से दो वक्त एक इन्सान को भ्रनाज दिया जाय तो 80 मिलियन टन से हम ग्रपनी जनता को ग्रच्छी तरह से खिला सकते है। मैं कोई हिसाबदा नहीं हूं, ग्रापके पास काफ़ी हिसाबदां होगे श्रौर वे श्रासानी के साथ हिसाब लगा सकते है । ग्रगर हम ग्राधा किलों रोज भ्रनाज एक इन्सान को देंगे तो 48 करोड इन्सानों के लिए इतना गल्ला काफी है। इस तरह से जो हमारे यहा 80 लाख टन ग्रनाज पैदा होता है वह हमारे देश के लिए काफी है। मगर हम बाहर से मगा रहे हैं। हमारे देश के करोड़ों इन्सान गोश्त खाते हैं ग्रीर जो समुद्र के किनारे रहते है वे मछली श्रौर दूसरी चीजें खाते हैं। मैं उन की बात यहा पर नहीं कर रहा हूं, उनको अलाहिदा छोड रहा हं। मैं तो सिर्फ फडग्रेन्स की

बात कर रहा हूं कि हम इतना पैदा करते हैं फिर वह कहां चला जाता है । हमारे हिन्दुस्तान में पहले बहुत फूडग्रेन पैदा होता था ग्रौर रैली बदर्स हिन्दुस्तान से फूड बाहर के मुल्कों को भेजा करते थे । इस समय हिन्दुस्तान में 80 मिलियन टन फूडग्रेन पैदा होता है जो हमारे देश के लिए काफी है । तो क्या वजह है कि हमें दूसरे देशों के सामने हाथ फैलाना पड़ रहा है ?

उपसभाष्यक्ष (श्री महाबीर प्रसाद भागंब) : पापुलेशन भी तो पहले से ज्यादा बढ़ गई है ।

श्री जगत नारायण : अगर आप पाप्-लेशन के हिसाब से भी लें तो इस समय जो हमारे देश में 80 मिलियन टन फुडग्रेन पैदा होता है भौर दो वर्ष के लिए ग्राधा किलो एक इन्सान को दिया जाय तो 48 करोड इन्सानों के लिए यह ग्रनाज काफी है। वाइस चेयर-मैन साहब इस समय हमारी पोजीशन यह है कि हमारा देश सब से ज्यादा इरिगेटेड देश हैं। हमें जो म्रांकड़े दिये गये हैं उससे माल्म पड़ता है कि इंडिया में 70 मिलियन एकड़ लैंड इरिगेटेड है, यू० एस० ए० में 37 मिलयिन एकड़, यु० एस० एस० ग्रार० में 31 मिलयन एकड ग्रौर पाकिस्तान में 26 मिलयन एकड़ है। इस तरह से ज्यादा इरिगेटेड लैंड हिन्द्स्तान में ही है। हम भ्रपने यहां करीत्र 80 मिलियन टन भ्रनाज पैदा करते है, उसके बाद भी हालत यह है कि हमारे यहां ग्राज भुखमरी है। तमाम मुल्कों में डिडोरा पीटा जाता है, वहां पर बक्से रखे जाते हैं ताकि दूसरे देश के लोग हमारे लिए उन बक्सों में पैता डालें श्रीर उस पैसे से हमारे लिए ग्रनाज खरीदा जा सके ग्रीर फिर हिन्द्स्तान को भेजा जा सके । मैं बड़े अदब के साथ कहना चाहता हूं कि जब हमारे यहा इतना इरिगेशन होता है फिर भी ड्राट होता है ग्रीर हमारे मुल्क में लोगों को खाने के लिए प्रनाज नहीं मिलता है। ग्रगर | हम दो सालों के ड्राट को भी शामिल कर लें तो फिर भी चार पांच सालों में हमारे यहां एवरेज पैदावार 80 मिलियन टन बैठती है। तो मैं बड़े अदब के साथ पूछना चाहता हूं कि इतनों अनाज होने पर भी हम इस मामले में अब तक सेल्फ सिफसेंट क्यों नहीं बने और दूसरे देशों से अब भी क्यों मान रहे हैं? क्या कहीं पर चूहा अनाज खा जाता है, क्या हमारा प्रोक्योरमेंट ठीक नहीं है. तो मैं यह वजीर साहब से जानना चाहता हूं कि शू पिन्च कहां पर करता है? इसके मुताल्लिक जो आंकड़े हैं उन्हें हमें वनलाना चाहिये।

भ्राज हमें देश की इकोनीमिक लाइफ को मजबूत करना है भौर इसलिए यह निहायन जरूरी है कि जो ग्रनाज की कीमत है उसको हमें मारे मुल्क के लिए मुकर्रर कर देना चाहिए ताकि लोगों को सस्ते दाम पर ग्रनाज मिल सके। ग्रगर हम कीमत फिक्स कर देते हैं तो जो दूसरी चीज़ें है वे भी सस्ती मिलेगी श्रीर इससे देश की इकानोमी दुरुस्त होगी। इसलिए मैं फाइनेंस मिनिस्टर साहब की तवज्जो इन तरफ दिलाना चाहता हूं। मैं समझता हूं कि ग्राप यकीनन इस बात की कोशिश करेंगे कि ग्रनाज सस्ता मिने ग्रीर सारे देश में एक ही कीमत पर वह मिल सके। यह नहीं होना चाहिये कि पंजाब में तो गेहूं 80 रुपया क्विन्टल बिके श्रौर मद्रास में 160 रुपया विवन्टल बिके ।

यह जो फर्क है, वह नहीं होना चाहिये।
मैं उनकी खिदमत में यह अर्ज करना चाहता
हूं कि मुझे अपने इलाके से दो तीन खत
मिले है जो कि मैं उनके सामने रखना चाहता
हूं। मैं बड़े अदब के साथ कहना चाहता हूं
कि उन्होंने अपने खत में एक तस्वीर पेश की
है इस बजट के मुताल्लिक। मैं वाइस
चेयरमैन साहब, दो मिनट में इन खतों की
पढ़ दंगा।

"You are well aware of the fact that India's export earnings have fallen to a great extent since deva-

[श्री जगत नांरायण]

luation of Indian currency, Generally if currency of a country is devalued, its exports are boosted anything but on India's economy this devaluation has brought adverse effects. This is because the Government of India imposed heavy export duties on the main traditional exportable items of India just like products, tea, cotton, rubber, etc. This imposition of heavy export duties has hampeted the exports of India very badly. On one side our Government wants to earn more and more foreign exchange and boost its exports but on the other hand it wants to earn revenue by imposing heavy export duties and is not giving any fruitful initiative to businessmen to export their goods to foreign countries. This type of trade policy of the Government of India is very shocking.

"Jute products, i.e., hessian and sacking are the main traditional items which earn about 35 per cent of the total foreign exchange earned by India but it is regretted that after devaluation the demand of jute goods in foreign countries has declined to a considerable point. Pakistan is our keen competitor in jute goods and it has boosted its export of jute products to a great extent. Pakistan gives about Rs. 400 per tonne as subsidy to its exporters of jute goods whereas our Government charges heavy export duties from these items.

"No doubt in the Budget for 1967-68 presented to the Parliament, our hon, Deputy Prime Minister of India and Minister for Finance, Morarji Desai, has reduced the export duties and thus tried to some relief to the jute industry but this relief is so negligible that hardly makes any benefit to the exporters or initiates the foreign buyers to buy goods from India. Pakistan's goods are cheaper and they prefer to buy the same. So our jute industry is facing the same difficulty which it faced before Budget."

इन खतों में जो कुछ लिखा है वजीर साहब को इसके मताल्लिक जवाब देना चाहिये।

Bill, 1967

इसके साथ ही पंजाब एक बार्डर प्राविन्स है । यह भ्रापको पता ही होगा कि पिछली जंग में उसने बहुत सफर किया । स्राज वहां पर हालत यह है कि जो इन्डस्ट्रीज़ हैं, जो म्राइरन की चीज़े बनती हैं, वे बिल्कूल स्टैन्ड स्टिल हो गई । मैं वज़ीर साहब की ख़िदमत में यह पढ़ देना चाहता हं।

"The iron and steel re-rolling mills of Punjab are faced with a serious crisis caused by an increase of about Rs. 87 per ton in the price of raw material. A spokesman of the Association of Re-rolling Mills in Northern India told this correspondent here yesterday that nearly 50 per cent of the total 140 mills in Punjab had already closed and the remaining were waiting to follow suit any day.

"Huge stocks of finished goods including flats, rounds, angle channels, etc. have piled up with the mills because of very poor demands, he said.

"The increase in the price of raw materials including billets, blooms, defective billets, scraps, etc, has followed the decontrol of prices and distribution of iron goods.

"As a result of this increase the total cost of production has gone up to Rs. 769 per ton he said. This includes the cost of raw material at Rs. 620 per ton, the cost of fabrication at Rs. 130 per ton and sales tax at Rs. 19 per ton.

"The finished goods were fetching only about Rs. 725 per ton-a clear loss of Rs. 44 for every ton of goods produced by the mills.

"Punjab accounts for nearly 23 per cent of the total re-rolling mills in India."

उन्होंने ग्रागे यह लिखा है कि हम पंजाब के चीफ मिनिस्टर से मिले तो उन्होंने कहा कि यह काम सेंटर का है, वही इंटरफीयर कर सकता है, हम इंटरफियर नहीं कर सकते हैं, यह रिलीफ भ्राप को वहीं से लेना चाहिये। तो मैं वजीर साहब की खिदमत में यह म्रर्ज करूंगा कि यह जो वहां पर री-रोलिंग मिल्स की डिफिकल्टी है, इमकी तरफ वे ध्यान देने की कोणिश करें।

इसके साथ ही, वाइस चेयरमैन महोदय में बड़े भ्रदब के माथ फाइनेन्स मिनिस्टर साहब की खिदमत में ग्रर्ज करूंगा कि यह औ सेल्स टैक्स है, जिसकी वजह से ग्राज लोगों को बड़ी तंगी हो रही है, यह फर्स्ट स्टेज पर लगना चाहिये और सारे हिन्दस्तान में यह जो सेल्स टैक्स है यह युनिफार्म रेट पर होना चाहिये । इससे कंज्युमर को फायदा पहुंचेगा । भ्राज इसकी पोजीशन यह हो रही है कि जो सेल्स लगाने वाले दुकानदार हैं, वे यह सेल्स टैक्स ले भी लेते हैं, लेकिन वे गवर्नमेंट को परा सेल्स टैक्स देते नहीं हैं । उनको यह इजाजत है कि वे तीन महीने या छः महीने बाद सेल्स टैक्स जमा करायें। फिर वे यह करते हैं कि जिस ग्राइटम की वे रसीद कंज्यमर्स को देते हैं, उसका सेल्स टैक्स वे जमा करते हैं। वैसे वे चाहे रसीद दें या न दें. लेकिन वे सब पर सेल्स टैक्स कंज्यमर से ले लेते हैं और खुद सेल्स टैक्स उसी ग्राइटम पर देते हैं जिसकी वे रसीद देते हैं। इस लिये ग्रगर ग्राप फर्स्ट स्टेज पर सेल्स टैक्स लगायें तो मैं यह समझता हूं कि इससे गवर्नमेंट की आमदन में इजाफा होगा और इसके साथ जो कंज्युमर्स हैं उनको भी फायदा पहुंचेगा। इस वक्त कंज्यूमर की यह हालत है कि सेल्स टैक्स उनको एक दफा नहीं, तीन चार दफा अदा करना पड़ता है। तो मैं यह समझता हूं कि ग्रगर ग्राप वार ई रिलीफ देना चाहते हैं लोगों को, जैसा कि स्रापका ख्याल है, तो ग्राप को इस सेल्स टैक्स के मुताबिक सोचना चाहिये और इसको फर्स्ट स्टेंज पर लगाना चाहिये, जिससे लोगों को रिलीफ मिल सके।

वाइस चेयरमैन महोदय, यह जो बैकों के मुताल्लिक ग्राजकल चर्चा चल रही है, उसक मुताल्लिक मैं वजोर साहब की नोटिस में एक दो बातें लाना चाहता हूं ग्राप की इजाजत से। ग्रापकी बड़ी मेहरबानी है कि ग्रापने मुझे इतना टाइम दिया। बैक के जो एक बड़े एक्सपर्ट हैं उन्होंने मुझे एक चिट्ठी लिखी है उसके दो तीन पोर्शन्स मैं वजीर साहब की खिदमत में पेश करना चाहता हूं। उन्होंने यह मुझे लिखा है:

"In India all the banks are controlled by one group of industrialists or the other, as they are holding more than 50 per cent shares of these banks in different names. Due to these reasons, all these groups are getting largest advances from these banks whereas the middle-class and the poor class people are having no advantage."

उपसभःध्यक्ष (श्री महाबीर प्रसाद भागव): जगतनारायण जी, चिट्ठी की पूरी नकल ग्राप भेज देंगे तो उस पर ज्यादा गौर हो सकेगा।

श्री जगत नारायरा : थोड़ी मी हमें इजाजत दे दोजिये । बस थोड़ा सा ग्रीए पढ़ दूं।

"At present, there is a great shortage of foodstuff in our country. It is necessary in order to improve the situation of the food that the agriculturists should have been given the greatest advantage from these commercial banks so that the position of the food shortage would have been over. But none of the commercial banks in our country is giving the help to the agriculturists with the result our food problem has not solved yet. Rather it has gone worst. Not only this, but the small scale industries people also getting very little advantage from these banks, except the State Bank of India, which has started a separate section at their respectivebranches to help the small scale in-

[श्री जगत नारायण]

dustries and that, too, takes long time for giving the sanction of loans to these people. If a proper check is made, it will be found out that all these commercial banks are giving the maximum advantage to the group of industrialists. Either they are getting the advantage from their own banks or from other banks by way of mutual help to each other."

तो मैं उनकी खिदमत में यह अर्ज करना चाहता हं कि रूरल एरियाज के लोगों को बैंक्स की तरफ से कोई फैसिलिटी नहीं मिलती है, स्माल स्केल इंडस्टोज के लिये बैंक्स की तरफ से कोई फैसिलिटी नहीं मिलती है। मैं खद जर्निलस्ट हं ग्रौर मैं जानता हं कि स्माल न्यजुपेपर्स के जो श्रखबार नवीस है उनको भी बैंक की तरफ से कोई फैसिलिटी नहीं मिलती है। ये जो कामशियल बैंक्स हैं इनको बड़े बड़े ग्रादिमियों ने ग्रपने लिये बना रखा है ताकि वे ग्रपना पेट भर मैं बड़े ग्रदब से उनकी खिदमत में ग्रर्ज करूंगा कि जो बैंकों की पालिसी है उसके मुताल्लिक भी वे सोचने की कोशिश करें। यह ठीक है कि कार्माशयल बैंक्स पर वे रिज़र्वं बेंक का चैक लगाते हैं। मगर रिजर्व बैक में भी उतना हो करप्शन है जितना इन बैंकों में करण्शन है। इसलिये जब तक रिर्ज़िव बैंक में करप्शन खत्म नहीं होगा तब तक इन बैंकों का करप्शन कैसे खत्म हो।

ग्रब, वाइस चैयरमैन महोदय, ग्राप की वमातत से मैं बड़े ग्रदब के साथ डिप्टी प्राइम मिनिस्टर की खिदमत में ग्रर्ज करूंगा कि अगर वे यह चाहते हैं कि वे हिन्दस्तान की इमेज बनायें, चाहे वह फाइनेंशियल पोजीशन हो, चाहे इकोनामिक पोजीशन हो, तो उनको इन तमाम बातों पर ध्यान देना चाह्निये श्रीर यह कोशिश करनी चाहिये कि चाहे, हमारी फुड की समस्या हो, चाहे हमारी श्रनाज की समस्या हो, वह पूरी तरह से हल की जाय, । प्राइसेज फिक्स्ड हों, नार्मल प्राइसेज हों ग्रौर यह नहीं हो कि सात ग्राठ गुना प्राइसेज बढ़ जायें। इसके लिये उनको चाहिये कि जितना उनका ऐडिमिनि-स्टेशन है, उसको वे स्लैश करें, इस प्लानिंग कमोशन को खत्म करें ग्रीर ये जो ज्वाइंट सेकेटरी एडीशनल सेकेटरी भ्रौर बडा-बडा श्रमला है, इसको खत्म करने की कोशिश करें अगर वे ऐसा करेंगे तो मैं यकीन से समझता हूं कि वे फुड की समस्या को भी हल कर सकेंगे। स्राथ का बहत बहत शिक्या।

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): The House stands adjourned till 11 A.M. tomorrow.

> The House then adjourned at thirty-six minutes past five of the clock till eleven of the clock on Thursday, the August, 1967.